

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTH ZONE, CHENNAI**
ORIGINAL APPLICATION NO. 132/2023
Earlier ORIGINAL APPLICATION NO. 312/2022(PB)]

BETWEEN:

Smt. Vilasini Ramkumar & Ors

... APPLICANTS

Versus

State of Karnataka & Ors

... RESPONDENTS

**SUMMARY REPORT BY THE APPLICANTS ON THE
ISSUES PLAGUING THE
KEMBATTAHALLI LAKE, KEMBATTAHALLI, KOTHNUR
VILLAGES, BENGALURU SOUTH, BENGALURU**

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Bengaluru
16.10.2025

2. 
SHAILESH CHARATI

3. 
RAAHUNANDAN K.V.

APPLICANTS

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**Summary of problems plaguing Kembattahalli
lake, Kembattahalli, Bengaluru south,
Bengaluru**

Introduction:

The Kembatthalli lake was rejuvenated in the year 2022. The lake was full with water during the 2022 and 2023. The lake area was relatively well maintained and was serving as a recreational area for citizens, habitat for birds and animals. The lake's status has degraded significantly since the year 2024 with very little water flowing into the lake which has led to most part of the lake being empty. There is growth of weeds in the lake. Garbage dumping inside the lake premises and in the water body. Following are some of the major issues plaguing the Kembattahalli lake. We request the hon'ble tribunal to direct the responsible authorities of the Karnataka Government to address them so that the lake is restored.

1. Incomplete survey of lake area:

The survey of the lake has been left incomplete, with only one survey number being mentioned in the Action Taken Report (ATR).

The extent of the lake and survey numbers as per the information available in public domain:

- a. *8 Acres 7 Guntas (Source: BDA, Workshop on "Bring Back the Lakes) dated 13.06.2016, Appendix – VII of the reply to the ATR)*
- b. *7 Acres 20 Guntas (Source: Karnataka Lake Conservation and Development Authority(KLDCA) accessed at : <https://karunadu.karnataka.gov.in/ldakarnataka/Pages/List-of-lakes-in-BB-MP-BDA-LDA-KFD-MI.aspx>, Appendix- VIII of the Reply to the ATR)*

c. Village maps of Kembattahalli and Kothanuru show three survey numbers
 - sy no 3 (Kembattahalli), sy no 32/3 (Kottanuru), sy. No 99
 (Kembattahalli).

d. Discrepancies in the survey:

S.No	Discrepancy/Issue
1	<p>The survey of the committee as per their ATR dtd 05-08-2022 only mentions sy.no 3.</p> <p>Whereas, the lake is comprising of three survey numbers:</p> <ol style="list-style-type: none"> 1. <u>Sy.no 3 of Kembattahalli village, Uttarahalli Hobli, Bangalore South Taluk</u> 2. <u>Sy.no 32/3 of Kothanuru village, Uttarahalli Hobli, Bangalore South Taluk</u> 3. <u>Sy.no 99 of Kembattahalli village, Uttarahalli Hobli, Bangalore South Taluk</u> <p>Please see Annexure II(a) - village map of Kembattahalli & Annexure II(b) - village map of Kothanuru (Reply to the ATR)</p>

2	<p>Sy.no 3 Kembathalli village : 5 acres 16 guntas</p> <p>Encroachments (as per 2015 survey):</p> <p><u>Road: 19.5 guntas</u></p> <p><u>Temple: 4.75 guntas</u></p> <p><u>Private encroachments: 1.00 gunta</u></p> <p><u>Burial Ground : 0.00 gunta</u></p> <p>Encroachments (as per 2022 survey):</p> <p>Road: 0 (road is still in the lake premises but not appearing here ?)</p> <p><u>Temple: 12.00 gunta</u></p> <p><u>Private encroachments: 0.00 gunta (cleared ?)</u></p> <p><u>Burial Ground : 1 acre 28 guntas</u></p>
3	<p>Sy no 32/3 is shown as 1 Acres 02 guntas</p> <p>As per KLCDA - 1 acre 33 guntas which is 31 guntas less according to Karnataka Lake Conservation and Development Authority</p> <p>https://karunadu.karnataka.gov.in/Idakarnataka/Pages/List-of-lakes-in-BBMP-BDA-LDA-KFD-MI.aspx</p>
4	<p>Sy. no 99 - 76 guntas as per village maps and Dishaank (SSLR) survey settlement and land records mobile app of Government of Karnataka is not shown at all - nothing is known about it in the ATR dtd 05-08-2022</p> <p>It seems that the same is encroached by BDA and a layout is carved out of that.</p>

From the above points it is evident that the survey of the lake is incomplete and has many discrepancies.

(Copy of the relevant revenue records are attached as annexures)

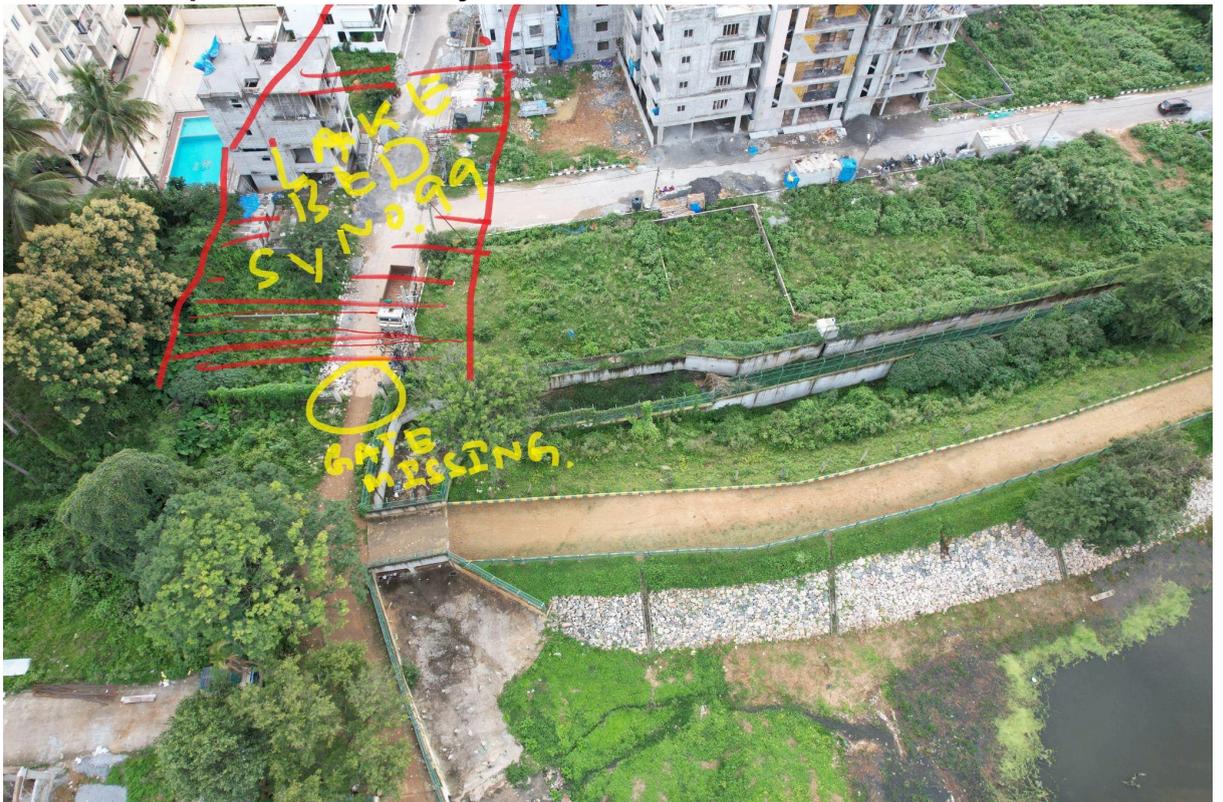
We request that the hon'ble tribunal direct the authorities to conduct a complete survey of all the survey numbers pertaining to Kembattahalli Lake. Further, all encroachments within the lake area be removed without delay to restore the lake to its original state.



Pic 1 : showing little water in one part of the lake as on 14.08.2025



Pic 2: Other part of the lake dry as on 14.08.2025



Pic 3: Shows construction on survey no 99 which is another part of the lake. There is a layout now and construction in full swing. ATR does not survey this. Taken on 14.08.2025

2. Storm Water Drains and Water Flow Issues

The Kembattahalli lake has two inlets shown in the photos. The lake was rejuvenated in 2022 and the lake was full with water in 2022 and 2023 [pictures attached]. Since the year 2024 the lake has not been receiving adequate water. In fact the water is so little that only a quarter of the area of the lake shows water and the water is shallow. Only one of the inlets is receiving water and that too very little. At the other inlet all the water is being diverted and is not flowing into the lake. It is possibly water mixed with sewage.

But it is an engineering problem as the authorities have to ensure that the lake receives water, storm water drains are not contaminated with sewage discharge. In case of sewage discharge provisions like wetland have to be provisioned to deal with the situation.

We have been requesting the authorities[BBMP- lake department, storm water department, ward offices] to look into the issue of inadequate water flow to the lake by conducting an inspection to find out any water diversions upstream/ blockages/ engineering problems at the inlets or elsewhere. However, the authorities are not taking any action to diagnose the problem and find a solution. The departments involved are either directing us to some other department or giving some reason like the rainfall is inadequate. We have presented to them the fact that lakes in the vicinity[around 5km radius] are full and also IMD data about rainfall to which they have no answers.

The authorities have taken the easy way out by opting to divert stormwater drains that carry sewage water, rather than addressing the root cause of the sewage contamination. This approach has proven ineffective and has resulted

in the lake holding only 10% water, despite adequate rainfall reported by the Indian Meteorological Department (IMD) for Bengaluru.

The authorities have also turned a blind eye towards desilting of the storm water drains which is essential for adequate water flow. In fact we got some of the drains feeding the lake cleaned in July 2025 after our continuous follow-up.

We request that the Hon'ble Tribunal issue directions to ensure that the flow of water via stormwater drains to the inlets is maintained, while sewage contamination is addressed at the source. Cleaning of stormwater drains should also be undertaken to ensure the free flow of clean water into the lake. We request that the authorities establish water flow measuring infrastructure at the lakes so that we can actually co-relate historic water flow and rainfall data which would be very helpful in lake management.



Pic 4 : showing the inlets - 1 and 2. Inlet 2 all water diverted. Inlet 1 some water coming. Taken on 14.08.2025. It also shows temple, burial grounds.

3. Multiple entries, incomplete fencing

The affidavit filed by the KSPCB claims that fencing around Kembattahalli Lake has been completed. However, this statement is contradictory to the actual situation observed on the ground. Specifically:

- The gates towards Sy. No. 99 and the one behind the temple towards Kembattahalli village have been left open.
- This situation has created a thoroughfare for both pedestrians and vehicles, which is detrimental to the lake's protection.
- Moreover, the open gates have facilitated garbage dumping near the gate behind the temple, further degrading the lake's environment. [Photographs attached for reference.]

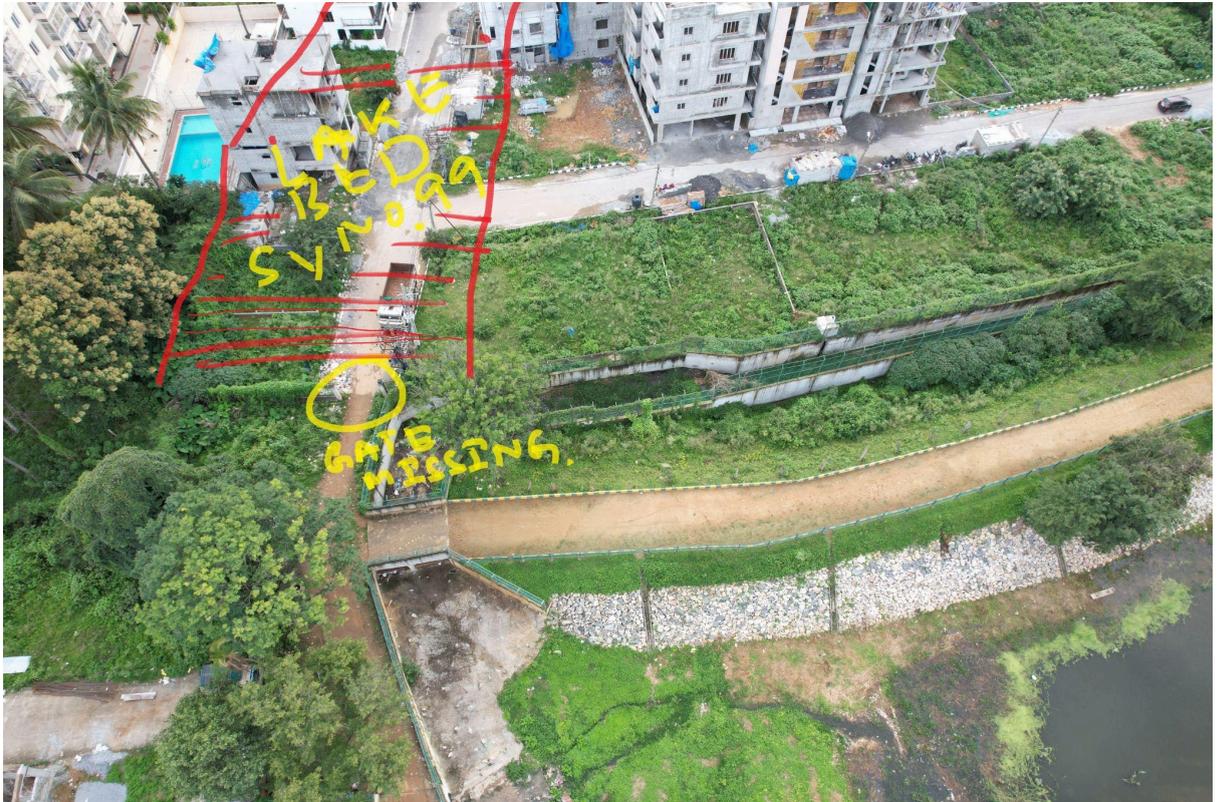
Given these circumstances, we respectfully request that the lake be completely fenced all around and the gate near Sy. No. 32/3 of Kothnoor village serve as a single entry point. Entrance to school and temple be provided only for people but not for vehicles. This would restrict unauthorised access and prevent misuse of the lake area.



Pic 5: Shows a gate stolen ? towards the BDA layout on the eastern side road on lake bed [listed on encroachment in one of the surveys], garbage dumps in lake premises, algal bloom in water. Taken on 14.08.2025



Pic 6: Gate missing on the southern side [Kembattahalli village], another garbage dump inside lake premises, Inlet 2 diversion, road on lake premises. Taken on 14.08.2025



Pic 7: Shows gate missing on west side towards layout by BDA ? This leads to survey no. 99 which is part of the lake. Taken on 14.08.2025

4. Marking of Buffer Zones and Geofencing

Since the start of the year 2025, there is a great speed with which construction activities are being carried out in the vicinity of the lake. Many of the constructions are openly flouting the guidelines of the BBMP and are possibly in the bufferzone of the lake. BBMP has been allowing these activities and this is threatening the existence of the lake.

The lack of demarcation of buffer zones has made it convenient for illegal constructions to come up in these critical areas. This lack of clarity makes it convenient both for the authorities and the public to evade law.

We request that the hon'ble tribunal direct the authorities to :

- To mark buffer zones around the lake be using modern technologies such as geofencing to prevent future encroachments and illegal constructions and these be made available in public domain.
- Conduct a survey of the existing constructions which have come up in the buffer zone of the lake and demolish them in a stipulated period specified by the tribunal.



Pic 8: Shows buffer zone constructions. Taken on 14.08.2025

5. Water Quality Reports and Degradation

The Kembattahalli lake water looks greenish suggesting an algal bloom which in turn points to potential contamination of water by sewage and other contaminants.

The KSPCB has submitted water quality reports based on samples collected on 21.02.2024 and 04.03.2024, with corresponding reports dated 22.03.2024 and 19.04.2024. The reports indicate that the water meets Class E standards, which are suitable only for irrigation, dust suppression, and controlled waste disposal, as per the Central Pollution Control Board (CPCB) guidelines. However, this classification raises serious concerns for the following reasons:

- Class D water standards, which support wildlife and fisheries, are the minimum requirement for maintaining a healthy aquatic ecosystem for lakes like Kembattahalli.
- On one hand, the KSPCB claims that there is no sewage entry into the lake, but on the other hand, the water quality has degraded to Class E.

This contradiction has not been explained.

We request the Hon'ble Tribunal to direct the KSPCB to provide a clear explanation for this degradation in water quality and take necessary remedial measures to ensure that the lake water meets Class D standards.



Pic 9: Sewage entering inlet 2 ?

Summary:

In summary, the Kembattahalli lake is facing several issues which threaten its very existence. We request the intervention of the hon'ble tribunal to preserve this lake and restore its ecology by issuing orders to the authorities to :

- Conduct a survey of all the survey numbers of the lake and remove encroachments.
- Ensure the completion of fencing around the lake and lockdown multiple entry points which are being used for thoroughfare for vehicles and people in the lake area by making roads.
- Conduct a survey of the structures that have come up in lake and lake bufferzones and demolish them in a specific timeline.

- Conduct an inspection of all the drains feeding the lake and remove any encroachments, diversions.
- Address the problem of sewage contamination at its source or via other measures and ensure the lake's water supply.
- Address the degradation in water quality and ensure compliance with Class D standards.
- Implement geofencing to clearly mark the buffer zones around all lakes in Bengaluru and possibly everywhere in India.
- Ensure that stormwater drains are not diverted, and address sewage contamination at its source to restore the lake's natural water levels.
- Ensure maintenance of the lake premises and water body. It is serving as a garbage dump and is in a bad condition.

For Applicants:

2. 

SHAILESH CHARATI

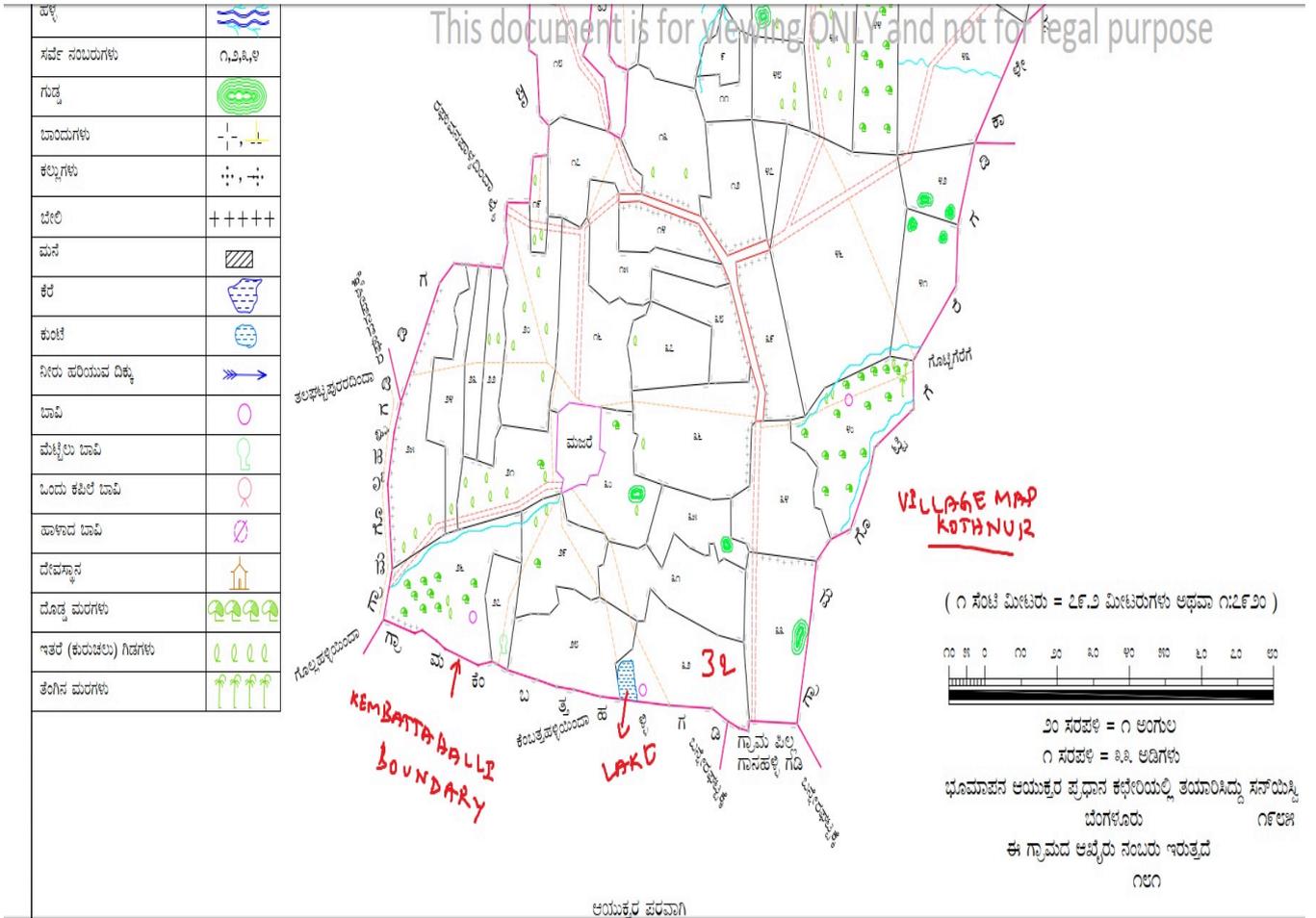
3. 

RAGHUNANDAN K.V.

Place: Bengaluru

Date: 16.10.2025

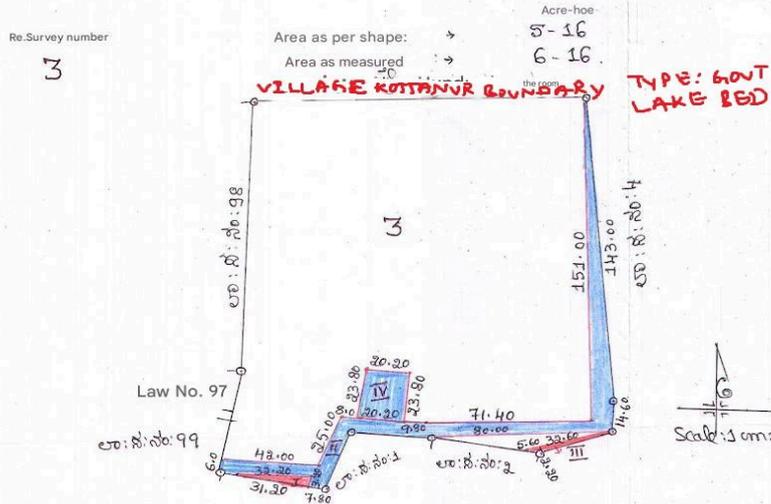
ANNEXURE II: Kothnur village map from KLSR site [translated]



Annexure III : Revenue record from KLSR site survey no. 3 [translated]

Village:- Kembattahalli, Hobli:- Uttarahalli, Taluk:- Bangalore South District:- Bangalore city.

Official Memorandum No. of the Honorable Commissioner, Department of Land Survey, Revenue System and Land Records:
 SSLR/EST/TD/GC-025/2015-16 ದಿನಾಂಕ: 28-05-2015 ರ ಮೇಲೆಗೆ ಅಳತೆ ಮಾಡಿ ತಯಾರಿಸಿದ ನಕ್ಷೆ



Cr.No	Block no	Details of squatters	The nature of oppression	Encroachment area	Shara
1	I	TENANT	AGRI. ROAD	0-00 1/2	Anil Kumar
2	II	PUBLIC ROAD	ROAD	0-19 1/2	
3	III	TENANT	AGRI. ROAD	0-00 1/2	Venkatesh Sripilla, ppa
4	IV	TEMPLE	TEMPLE	0-04 3/4	

Total details	Area Acres - Gunte
Total private encroachment: -	0-01
Total Government Encroachment: -	0-24 1/4
Total area covered: -	5-30 3/4
Total area of survey number: -	6-16

On 13/07/15
 M.K. Cal...
 Surveyor's name and signature
 Supervisors
 Sarakki Circle, Uttarahalli
 Hobli, Bangalore South Taluk

Measurement Date:- 13-07-2015
 Grate's name and signature
 Village Accountant
 Anjanapur Circle, Uttarahalli
 Hobli, B.D. Taluk

And
 Assistant Director of Land Records
 Sub-Divisional Officer's Office
 Bangalore South Sub-Division
 Bangalore.

Annexure IV : Revenue record from KLSR site survey no. 32/3 [translated]

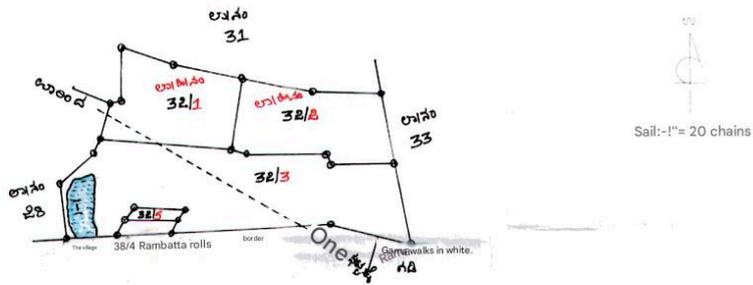
Our name: **KOTHAVR** Hobli: Uttarahalli Taluk : Ben.South District: Bangalore City

Letter No. from the Honorable Commissioner, Land Survey Revenue System and Land Records Department SSLR/EST/TD/GC-025/2015-16 228-5-2015. Map prepared by deepening as per the directions given in the meeting of Bangalore Urban District dated 31-7-2015.

R.S. No. 32/3

**7-ACRE
6-GUNTA**

Area	AS PER SHAPE	A/G	KHARAB A-G	LEFT A-G
		6-38	1-05	5-22
Area of the	LAKE KHARAB	Lambie	Rundi	0 - 70
		20	With	1 - 02



Q.No	Block no	Occupant Details	Occupied area	Shara NATURE OF ENCROACHMENT
01	I	BDA HAS PUT FENCE	A-G 1-02	VACANT NOTE:- PRIVATE PARTY HAS PUT SOME SITE

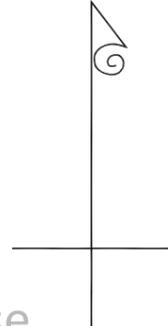
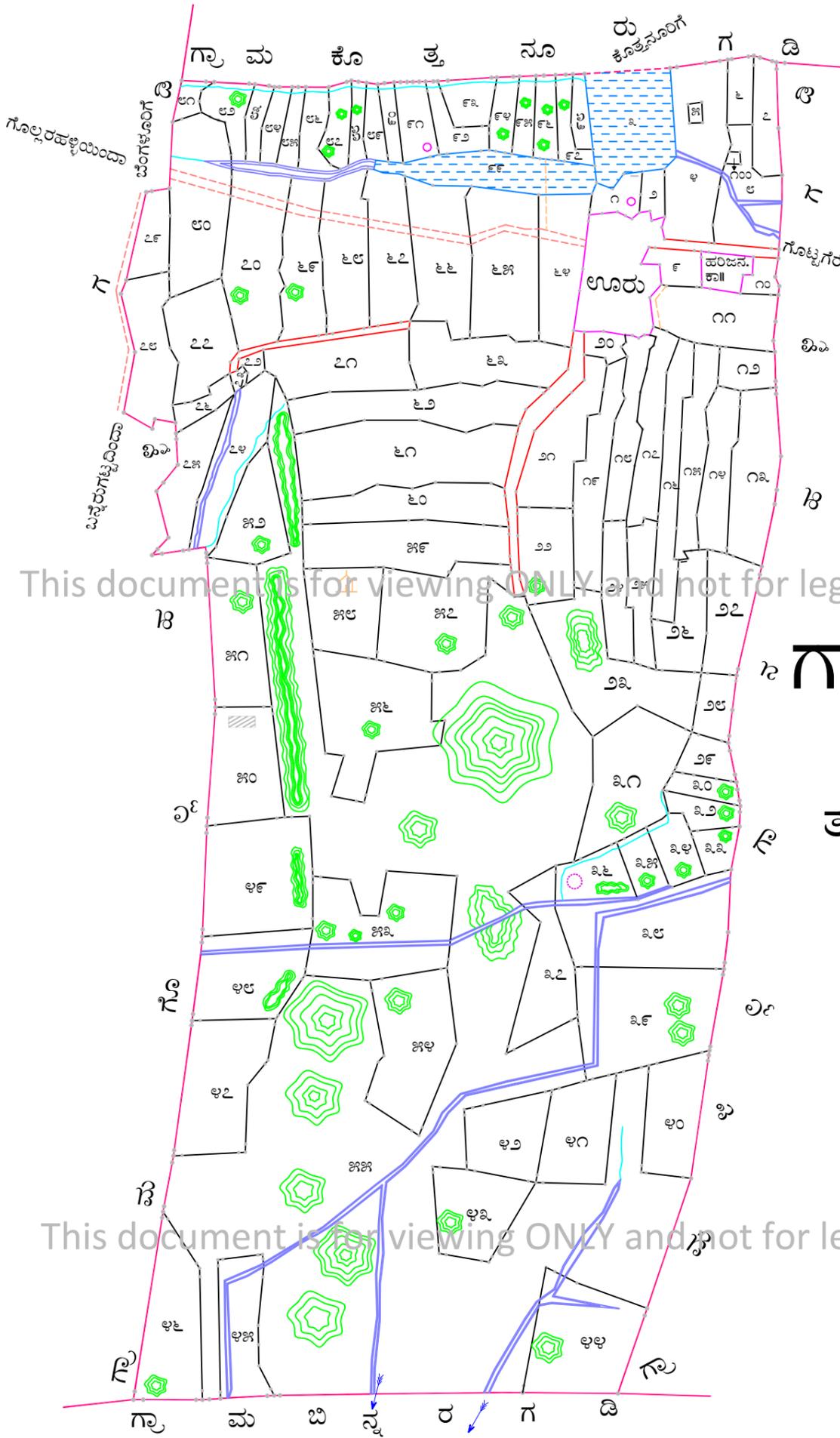
LAKE KHARAB details	AREA A-G
Total private occupancy	-
Total government occupation	1-02
Total area covered	-
Total area of the dam	1-02

M. Nandani
Nandani
Bangalore South Taluk
Bangalore South Taluqi
Bangalore.
Village Accountant
Rajani Inspector General,
Saraki Circle, Uttarahalli,
Bangalore South Taluk

10-09-15

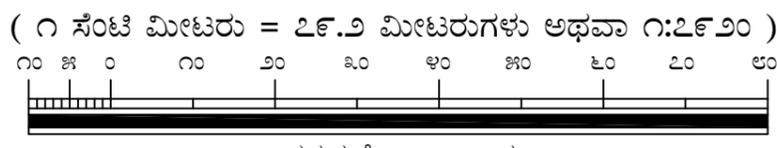
[Signature]
Assistant Director of Land Records
Kathari as the Luva Divisional
Speaker, Bangalore South Sub-Division
Bangalore.

Annexure V



ಗ್ರಾಮ ಕೆಂಬತ್ತಹಳ್ಳಿ ಹೋಬಳಿ ಉತ್ತರಹಳ್ಳಿ ತಾಲ್ಲೂಕು ಬೆಂಗಳೂರು ದಕ್ಷಿಣ ಜಿಲ್ಲೆ ಬೆಂಗಳೂರು ನಗರ

ಕರ್ನಾಟಕ
ಸರ್ನಯಿಸ್ವಿ
೧೯೫೬



೨೦ ಸರಪಣಿ = ೧ ಅಂಗುಲ
೧ ಸರಪಣಿ = ೩೩ ಅಡಿಗಳು
ಭೂಮಾಪನ ಆಯುಕ್ತರ ಪ್ರಧಾನ ಕಛೇರಿಯಲ್ಲಿ ತಯಾರಿಸಿದ್ದು ಸರ್ನಯಿಸ್ವಿ
ಬೆಂಗಳೂರು ೧೯೯೯
ಈ ಗ್ರಾಮದ ಆಖ್ಯರು ನಂಬರು ಇರುತ್ತದೆ
೧೦೦

ವಿವರಣೆ	ಚಿಹ್ನೆ
ಗ್ರಾಮದ ಗಡಿ ರೇಖೆ	—
ಸರ್ವೆ ನಂಬರು ಗಡಿ	—
ಕಾಲು ದಾರಿ	---
ಬಂಡಿ ದಾರಿ	----
ರಸ್ತೆ	====
ಹಳ್ಳ	~~~~
ಸರ್ವೆ ನಂಬರುಗಳು	೧,೨,೩,೪
ಗುಡ್ಡ	⊙
ಬಾಂದುಗಳು	—+—
ಕಲ್ಲುಗಳು	⋯ ⋯
ಮನೆ	▣
ಕೆರೆ	▤
ಬಾವಿ	○
ಹಾಳಾದ ಬಾವಿ	○
ದೇವಸ್ಥಾನ	⌄

೦೯ ಸರ್ವೆ ನಕಾಶೆ
(೨ ನೇ ೦೯ ಕ್ಲಾಸಿಫಿಕೇಷನ್ ಪ್ರಕಾರ ೧೯೫೯)

ಆಯುಕ್ತರ ಪರವಾಗಿ
ಭೂಮಾಪನ ಕಂದಾಯ ವ್ಯವಸ್ಥೆ ಮತ್ತು
ಭೂದಾಖಲೆಗಳ ಇಲಾಖೆ, ಬೆಂಗಳೂರು

ಕ್ರಯ ರೂಪಾಯಿ :

ಗಣಕೀಕೃತ ನಕ್ಷೆ ತಯಾರಿಸಿದವರು:



ಕರ್ನಾಟಕ ರಾಜ್ಯ ದೂರ ಸಂವೇದಿ ಅನ್ವಯಿಕ ಕೇಂದ್ರ
ಮಾಹಿತಿ ತಂತ್ರಜ್ಞಾನ ಮತ್ತು ಜೈವಿಕ ತಂತ್ರಜ್ಞಾನ ಇಲಾಖೆ
ಕರ್ನಾಟಕ ಸರ್ಕಾರ, ಬೆಂಗಳೂರು

ಮೂಲನಕ್ಷೆ ತಯಾರಿಸಿದವರು ಮತ್ತು ಒದಗಿಸಿದವರು:



ಭೂಮಾಪನ ಕಂದಾಯ ವ್ಯವಸ್ಥೆ ಮತ್ತು ಭೂದಾಖಲೆಗಳ ಇಲಾಖೆ
ಕರ್ನಾಟಕ ಸರ್ಕಾರ

ಉದಾಹರಣೆ ನಂಬರುಗಳ ವಿವರ	
ನಂಬರು	ನಂಬರಿನ ಬಳಿ
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೧೭೯ ರಿಂದ ೧೮೦	೧೭೫ ರ ದಕ್ಷಿಣ
೧೮೧	ಆಲ ರ ಪಶ್ಚಿಮ

Annexure VI

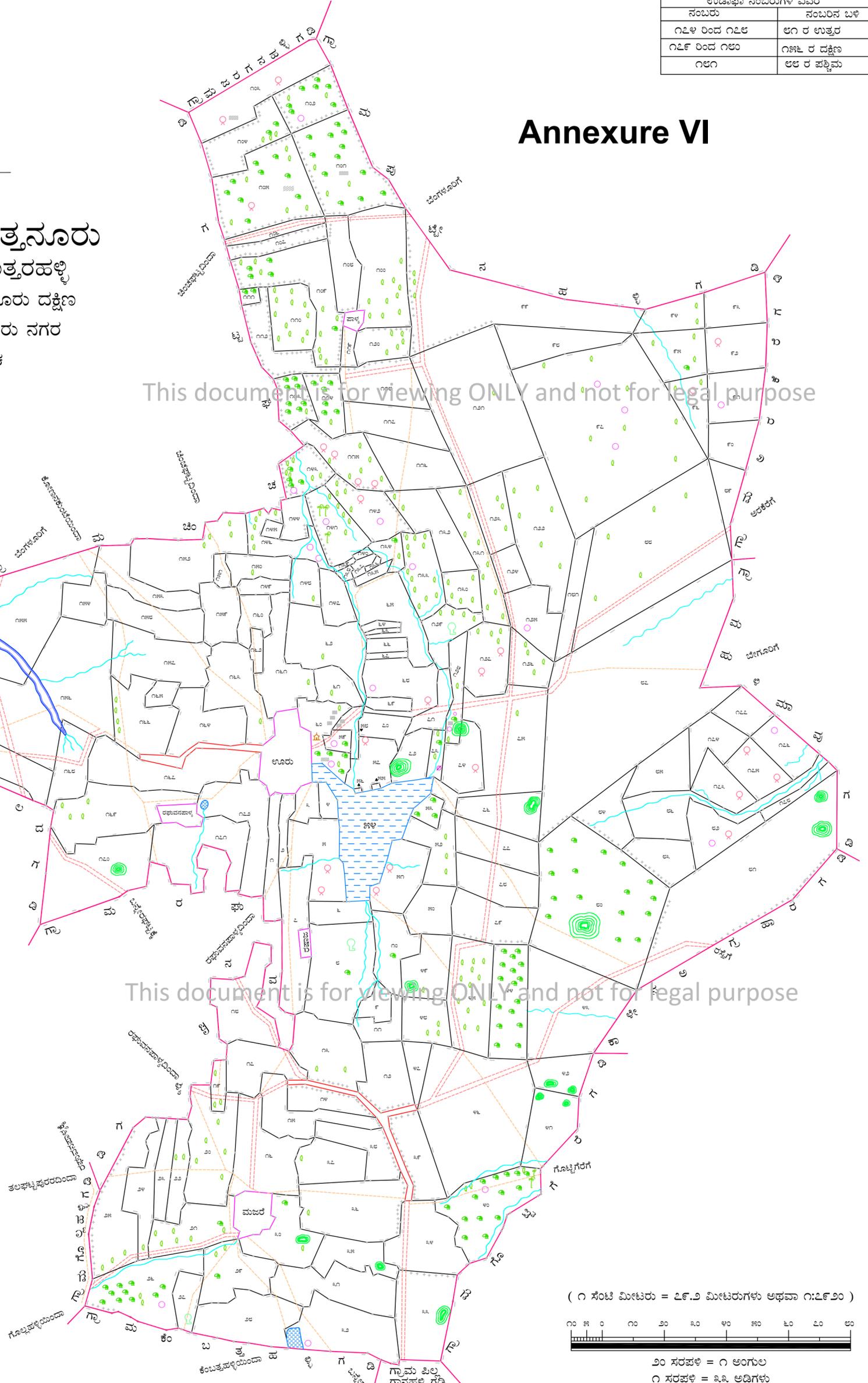
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ಜಿಲ್ಲೆ ಬೆಂಗಳೂರು ನಗರ

ಕರ್ನಾಟಕ
ಸರ್ಕಾರ
೧೯೭೩

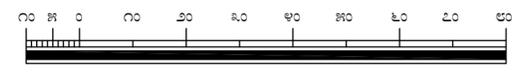
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ವಿವರಣೆ	ಚಿಹ್ನೆ
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ಸರ್ವೆ ನಂಬರು ಗಡಿ	— (ಪಿಂಚು ರೇಖೆ)
ಕಾಲುವೆ	— (ಪಿಂಚು ರೇಖೆ)
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ಹಳ್ಳ	— (ಪಿಂಚು ರೇಖೆ)
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ಕೆರೆ	— (ಪಿಂಚು ರೇಖೆ)
ಕುಂಟೆ	— (ಪಿಂಚು ರೇಖೆ)
ನೀರು ಹರಿಯುವ ದಿಕ್ಕು	— (ಪಿಂಚು ರೇಖೆ)
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ಒಂದು ಕಪಿಲೆ ಬಾವಿ	— (ಪಿಂಚು ರೇಖೆ)
ಹಾಳಾದ ಬಾವಿ	— (ಪಿಂಚು ರೇಖೆ)
ದೇವಸ್ಥಾನ	— (ಪಿಂಚು ರೇಖೆ)
ದೊಡ್ಡ ಮರಗಳು	— (ಪಿಂಚು ರೇಖೆ)
ಇತರೆ (ಕುರುಚಲು) ಗಿಡಗಳು	— (ಪಿಂಚು ರೇಖೆ)
ತೆಂಗಿನ ಮರಗಳು	— (ಪಿಂಚು ರೇಖೆ)



(೧ ಸೆಂಟಿ ಮೀಟರು = ೨೯.೨ ಮೀಟರುಗಳು ಅಥವಾ ೧:೨೯೨೦)



೨೦ ಸರಪಳಿ = ೧ ಅಂಗುಲ
೧ ಸರಪಳಿ = ೩೩ ಅಡಿಗಳು
ಭೂಮಾಪನ ಆಯುಕ್ತರ ಪ್ರಧಾನ ಕಛೇರಿಯಲ್ಲಿ ತಯಾರಿಸಿದ್ದು ಸರ್ಕಾರದ
ಬೆಂಗಳೂರು ೧೯೭೩
ಈ ಗ್ರಾಮದ ಆಚ್ಚರ ನಂಬರು ಇರುತ್ತದೆ
೧೮೧

ಕ್ರಮ ರೂಪಾಯಿ :

೦೯ ಸರ್ವೆ ನಕಾಶೆ
(೨ ನೇ ೦೯ ಕ್ವಾಡ್ರಾಂಟ್ ಪ್ರಕಾರ ೧೯೭೩)

ಆಯುಕ್ತರ ಪರವಾಗಿ
ಭೂಮಾಪನ ಕಂದಾಯ ವ್ಯವಸ್ಥೆ ಮತ್ತು
ಭೂದಾಖಲೆಗಳ ಇಲಾಖೆ, ಬೆಂಗಳೂರು

ಗಣಕೀಕೃತ ನಕ್ಷೆ ತಯಾರಿಸಿದವರು:



ಕರ್ನಾಟಕ ರಾಜ್ಯ ದೂರ ಸಂವೇದಿ ಅನ್ವಯಿಕ ಕೇಂದ್ರ
ಮಾಹಿತಿ ತಂತ್ರಜ್ಞಾನ ಮತ್ತು ಜೈವಿಕ ತಂತ್ರಜ್ಞಾನ ಇಲಾಖೆ
ಕರ್ನಾಟಕ ಸರ್ಕಾರ, ಬೆಂಗಳೂರು

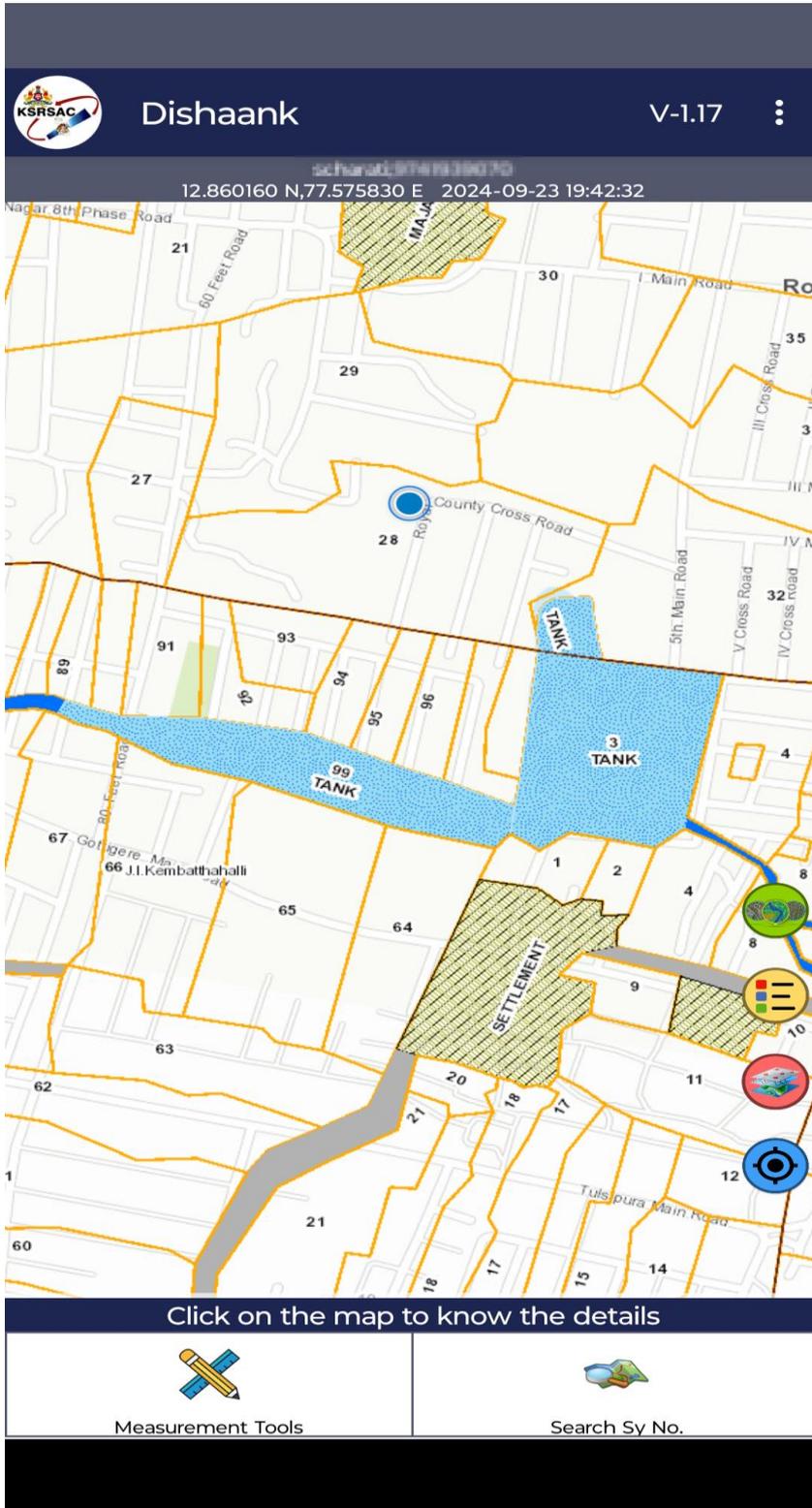
ಮೂಲನಕ್ಷೆ ತಯಾರಿಸಿದವರು ಮತ್ತು ಒದಗಿಸಿದವರು:



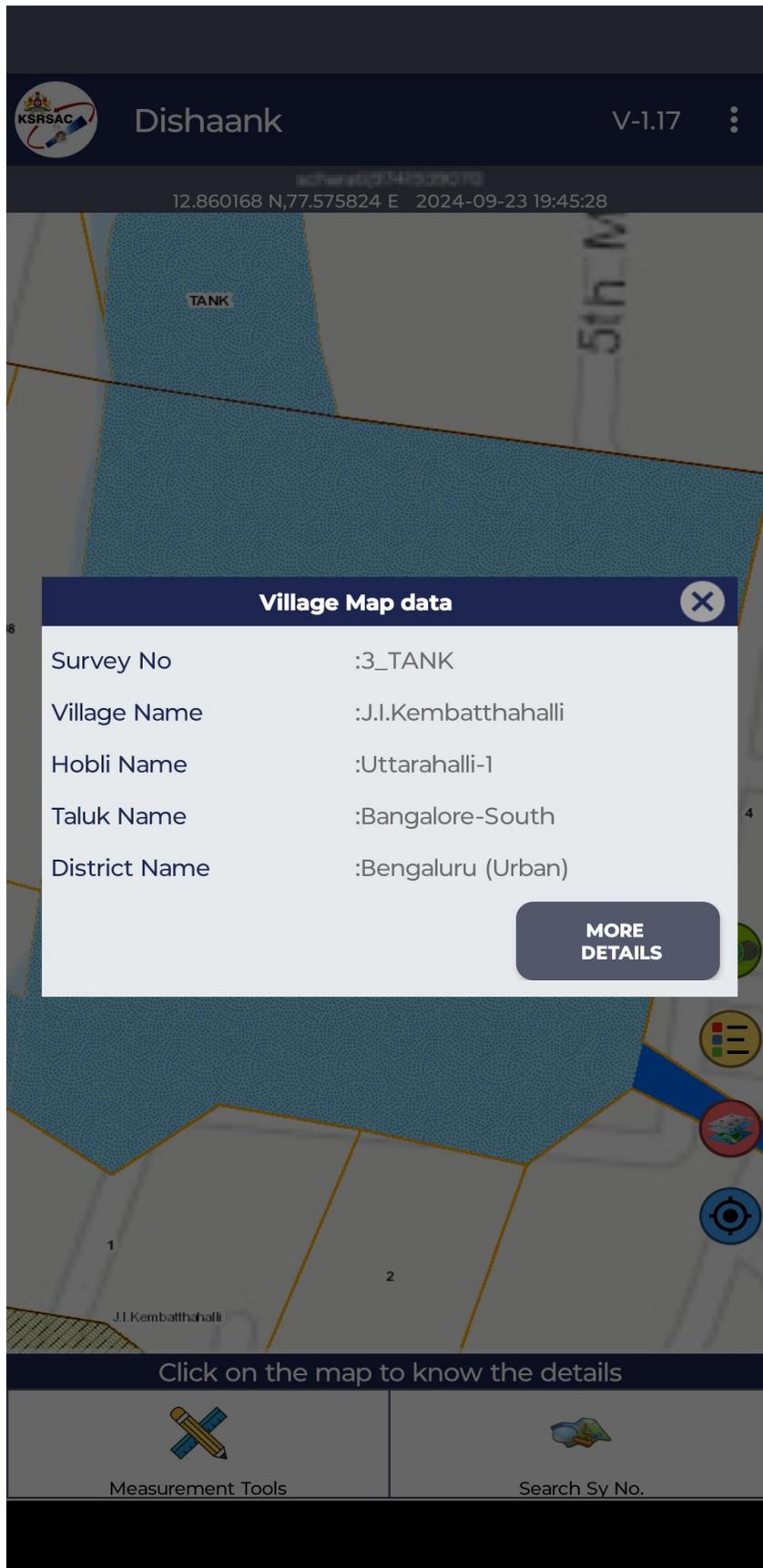
ಭೂಮಾಪನ ಕಂದಾಯ ವ್ಯವಸ್ಥೆ ಮತ್ತು ಭೂದಾಖಲೆಗಳ ಇಲಾಖೆ
ಕರ್ನಾಟಕ ಸರ್ಕಾರ

Annexure VII

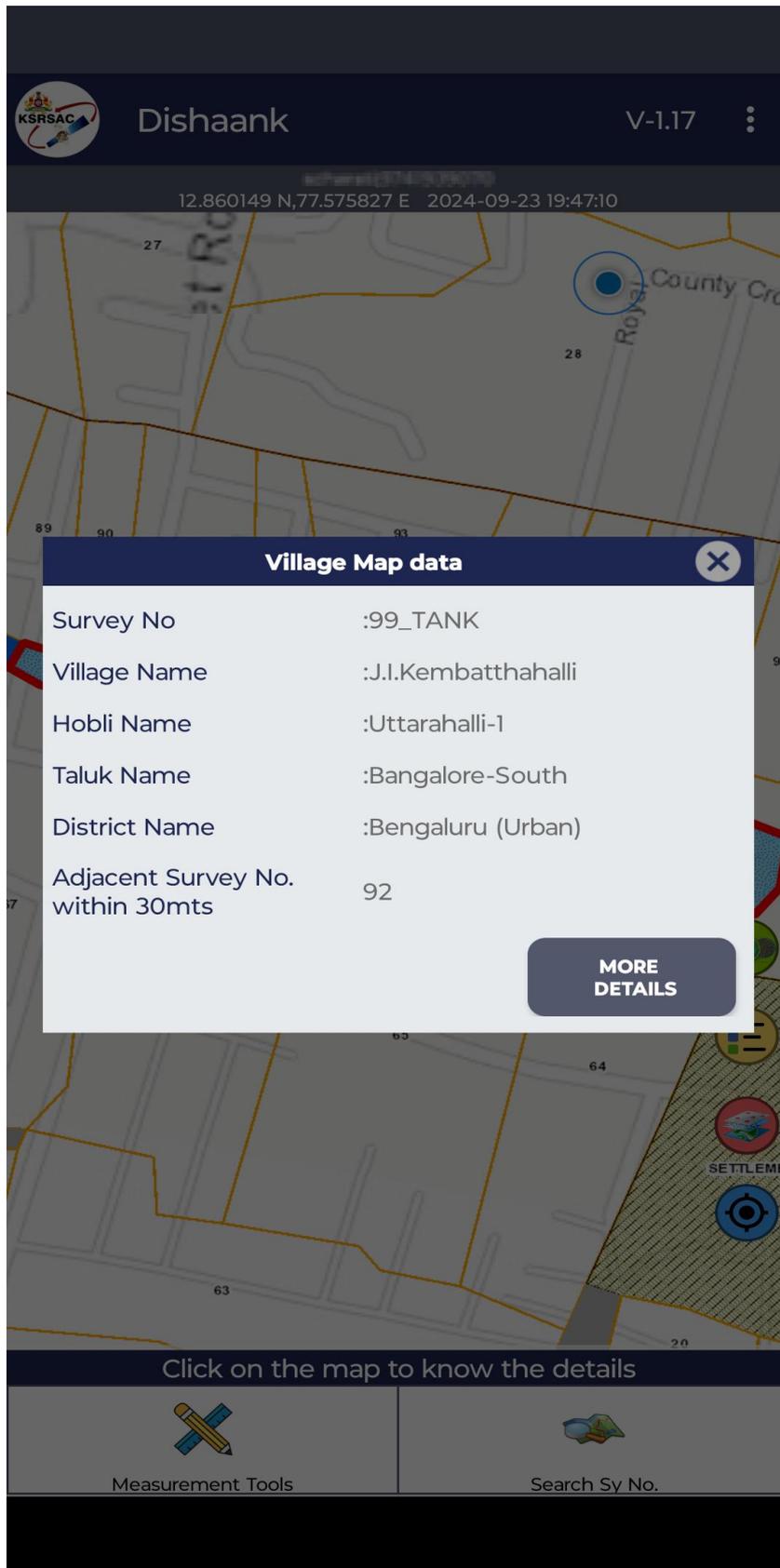
DISHAANK snapshot showing all survey numbers of the Kembattahalli village (belonging to Kembattahalli lake):



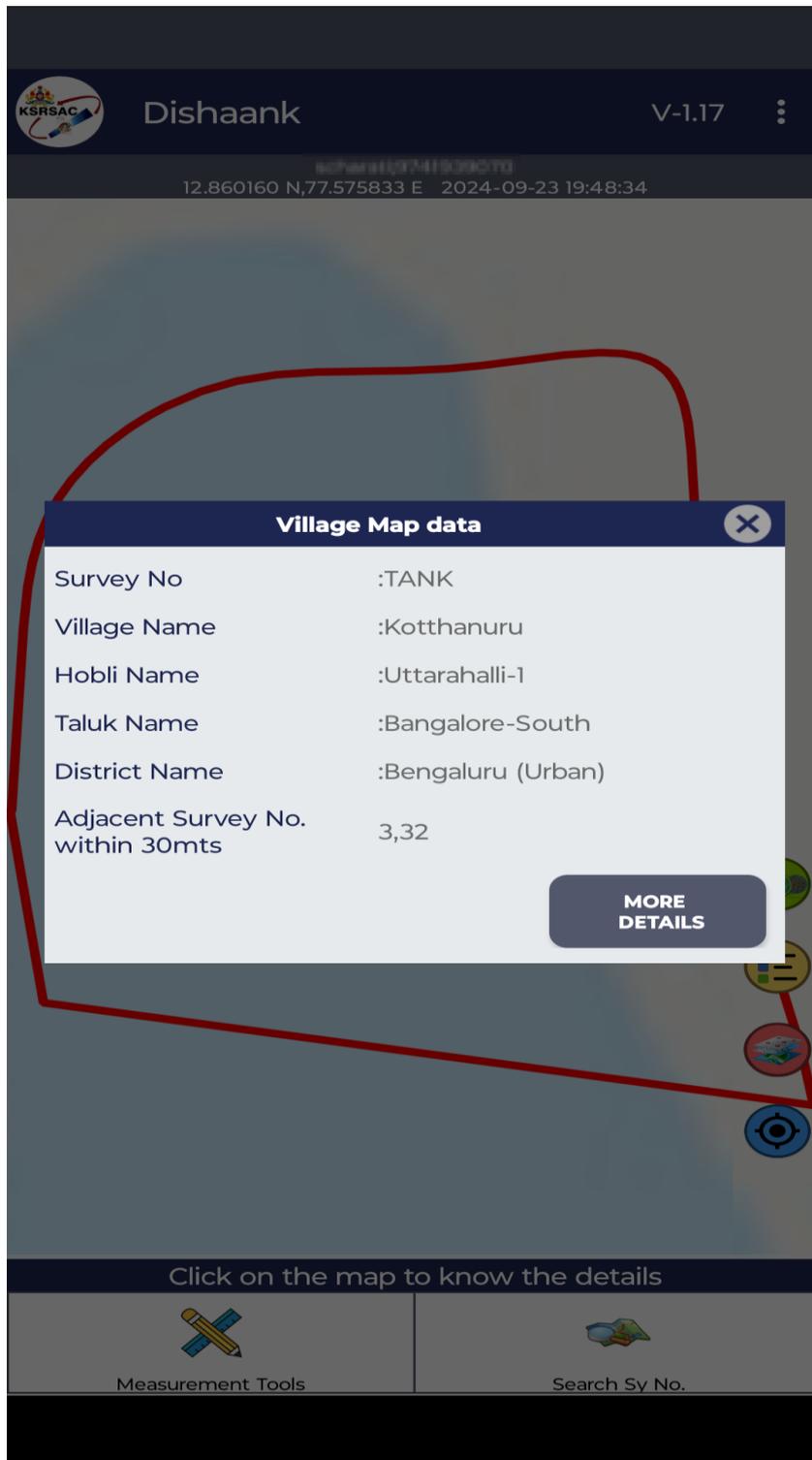
DISHAANK snapshot showing survey no.3 of Kembattahalli village (belonging to Kembattahalli lake):



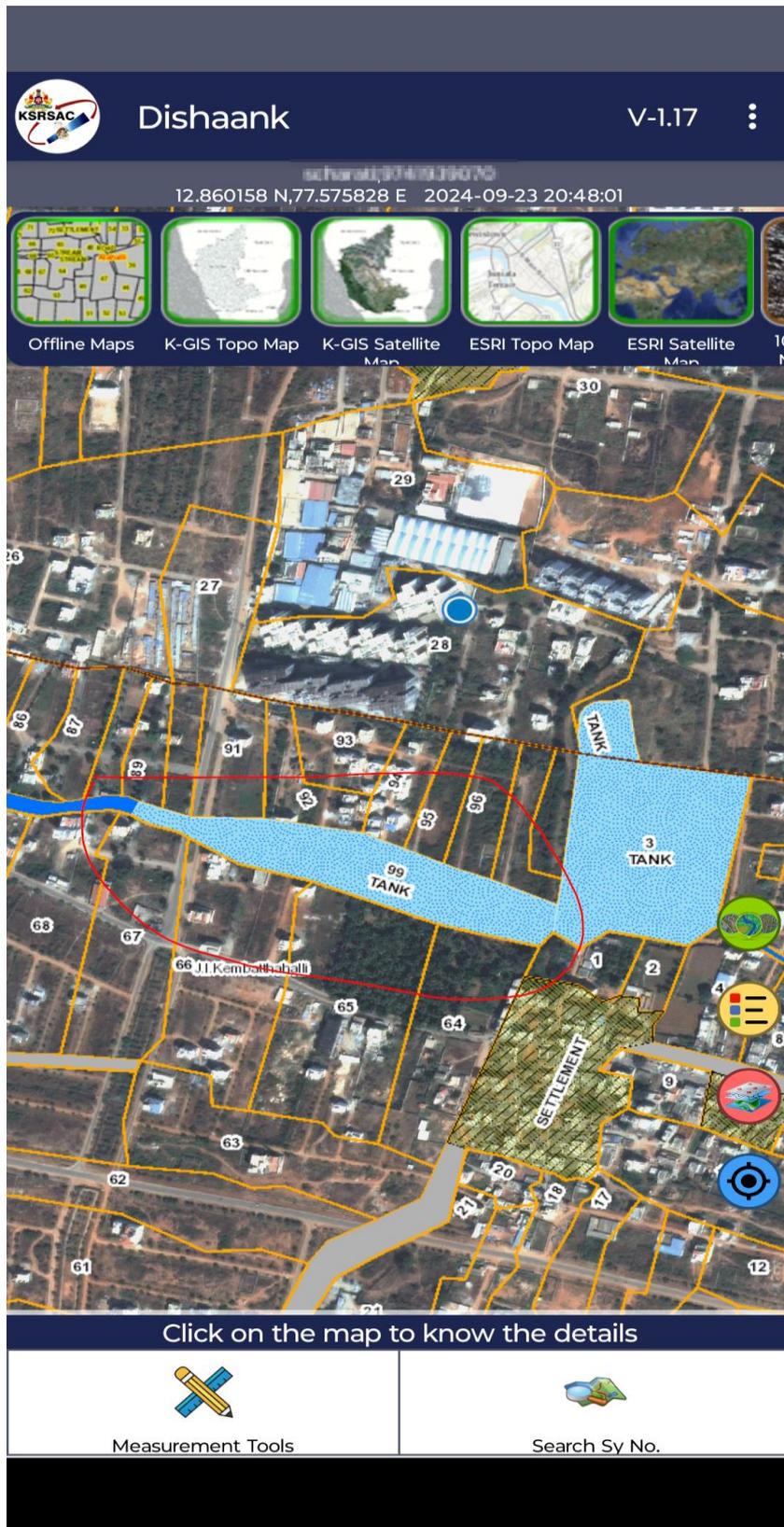
DISHAANK snapshot showing survey no. 99 of Kembattahalli village (belonging to Kembattahalli lake):



DISHAANK snapshot showing survey no. 99 of Kembattahalli village (belonging to Kembattahalli lake):



DISHAANK snapshot showing construction on s.no 99 of Kembattahalli village (belonging to kembattahalli lake):



Dishaank, the mobile application is developed for Survey Settlement and Land Records (SSLR) department for the use of general public and departmental users of Karnataka. The application is developed under Karnataka GIS (K-GIS) Program. K-GIS is being implemented by Karnataka State Remote Sensing Applications Center (KSRSAC). The objective of this app is to enable the citizens to avail the information about the land and its ownership as recorded in Bhoomi database. This is expected to bring in transparency and enable citizens to identify the actual owner, location of land and the extent as available in RTC in their fingertips thereby reducing the land related disputes.

Annexure VIII

Revenue Records

showing ownership of survey no 99

1. ಸರ್ವೆ ನಂಬರು 99	3. ವಿಸ್ತೀರ್ಣ ಒಟ್ಟು ವಿಸ್ತೀರ್ಣ ಪೂರ್ವ ಖರೀದಿ (ಅ) ಪೂರ್ವ ಖರೀದಿ (ಬ) ಉಳಿದಿದ್ದು	ಎಕರೆ ಗುಂಟೆ ಅ 0.21.00.00 ACRE, 60 sq ft 0.21.00.00	4. ಕಂದಾಯ (ಅ) ಭೂ ಕಂದಾಯ (ಬ) ಜೋಡಿ (ಕ) ಸೆಟ್ಟುಗಳು (ಡ) ನೀರಿನ ದರ	ರೂ. ಪೈ. 1.17 0.00 0.00 0.00	9. ಕಟ್ಟಡ ಅಥವಾ ಸ್ವಾಧೀನದಾರನ ಹೆಸರು ತಂದೆಯ ಹೆಸರು ಮತ್ತು ವಿಳಾಸ ಬಿಡಿ ಎ BDA OCCUPANT NAME	ವಿಸ್ತೀರ್ಣ ಎ ಗುಂ 0.21.00.001	ಖಾತೆ ನಂ. MR T2/2012-2013 09/10/2012 ಭೂ ಸ್ವಾಧೀನ LAND ACQUIRED	10. ಕಟ್ಟಡ ಅಥವಾ ಸ್ವಾಧೀನತೆಯ ರೀತಿ ಮುಷ್ಠಿ MUTATION METHOD	11. ಇತರ ಹಕ್ಕುಗಳು ಮತ್ತು ಮೂಲ ಹಕ್ಕುಗಳು
2. ಹೆಚ್ಚು 1	TOTAL EXTENT		ಒಟ್ಟು	1.17					
5. ಮುಚ್ಚಿನ ನಮೂನೆ	7. ಮರಗಳ ಸಂಖ್ಯೆ	8. ಬೇತುಪಾರ ಪ್ರಕಾರ ನೀಲಾವರಿಯ ವಿಸ್ತೀರ್ಣ							
	ಹೆಸರು	ಸಂಖ್ಯೆ	ಕ್ರ. ಸಂ.	ನೀಲಾವರಿ ಮೂಲ	ಮುಂಗಾರು	ಹಿಂಗಾರು	ಬಾಗಾಯ್ತು	ಒಟ್ಟು	
6. ಪಕ್ಕಾ ಸರ್ಕಾರಿ									

ವರ್ಷ ಮತ್ತು ಕಾಲ 1	ವ್ಯವಸಾಯಗಾರನ ಹೆಸರು ಮತ್ತು ವಾಸಸ್ಥಳ 2 TENANT	ಸಾಗುವಳಿ ಪದ್ಧತಿ 3	ಗೇಣಿಯ ವಿವರ		ಭೂಮಿಯ ಉಪಯೋಗ ವರ್ಗ 6 ಎ ಗುಂ	ಮಿ.ಮೀ. ತಿರಿ, ಬಾಗಾಯ್ತು 8	ಬೆಳೆಯ ಹೆಸರು 9	ಬೆಳೆಯ ವಿಸ್ತೀರ್ಣ			ನೀಲಾವರಿಯ ಮೂಲ 13	ಎಕರೆಗೆ ಉತ್ಪತ್ತಿ 14	ಮತ್ತೆ ಬೆಳೆ ಮಿ.ಕ್ರ.ನಂ. ಹೆಸರು 15
			ವಿಸ್ತೀರ್ಣ 4 ಎ ಗುಂ	ಗುಡಿ ಗೆ 5				ಅಮಶ 10	ಮಿಶ್ರ 11	ಒಟ್ಟು 12			
2025-2026 ಮುಂಗಾರು	ಬಿಡಿ ಎ BDA	ಸ್ವಂತ						0.00.00.00	0.00.00.00	0.00.00.00		0.00	
	ಅವಲಪ್ಪ AVALLAPPA	ಸ್ವಂತ						0.00.00.00	0.00.00.00	0.00.00.00		0.00	
	ಶಾಮಣ್ಣ SHAMANNA	ಸ್ವಂತ						0.00.00.00	0.00.00.00	0.00.00.00		0.00	
	ದೊಡ್ಡಕ್ಕಯ್ಯಮ್ಮ DODDAKKA ಯ್ಯಮ್ಮಮ್ಮ YAMMMMA	ಸ್ವಂತ						0.00.00.00	0.00.00.00	0.00.00.00		0.00	
	P APPANNA	ಸ್ವಂತ						0.00.00.00	0.00.00.00	0.00.00.00		0.00	

SY.No. 99
 ಗ್ರಾಮ ನಮೂನೆ 9
 ತಾಲ್ಲೂಕು ಮೊಹರು

BANGALORE
 ಸೌತ್
 ಬೆಂಗಳೂರು ದಕ್ಷಿಣ ಹೋಬಳಿ:

UTTARAHALLI-4
 ರೆವಿನ್ಯೂ ಆಫ್ ರೈಟಸ್ ಗೇಣಿ ಮತ್ತು ಪವಣಿ ಪತ್ರಿಕೆ (R.T.C) ಭಾರಂ ನಂ. 06
 KEMBATTAHALLI
 ಗ್ರಾಮ: ಕಂಬತ್ತಹಳ್ಳಿ

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1. ಸರ್ವೆ ನಂ. 99	3. ವೀಶವಾರು ಒಟ್ಟು ವಿಸ್ತೀರ್ಣ ಪೂಜ್ ಖರಾಬ್ (ಅ) ಪೂಜ್ ಖರಾಬ್ (ಬ) ಉಳಿದದ್ದು	ಎಕರೆ ಗುಂಟೆ ಅ 0.11.00.00 A 6	4. ಕಂದಾಯ (ಅ) ಭೂಕಂದಾಯ (ಬ) ಜೋಡಿ (ಕ) ಸೆಟ್ಟುಗಳು (ಢ) ನೀರಿನ ದರ	ರೂ. ಪೈ. 0.61 0.00 0.00 0.00	5. ಕಟ್ಟಡ ಅಥವಾ ಸ್ವಾಧೀನದಾರನ ಹೆಸರು ಇಂದೆಯ ಹೆಸರು ಮತ್ತು ವಿಳಾಸ ಬಿಡಿ ಎ BDA ↓ OCCUPANT NAME	ವಿಸ್ತೀರ್ಣ ಎ ಗುಂ 0.11.00.00 1	ಖಾತೆ ನಂ. MR T2/2012-2013 09/10/2012 ಭೂ ಸ್ವಾಧೀನ LAND ACQUIRED	10. ಕಟ್ಟಡ ಅಥವಾ ಸ್ವಾಧೀನತೆಯ ರೀತಿ	11. ಇತರೆ ಹೆಚ್ಚುಗಳು ಮತ್ತು ಮೂಲ ಹೆಚ್ಚುಗಳು: ಮು.	
2. ಹಿಜ್ಜಾ 2 (PRESSA)	7. ಮರಗಳ ಸಂಖ್ಯೆ	8. ವೀಶವಾರು ಪ್ರಕಾರ ನೀರಾವರಿಯ ವಿಸ್ತೀರ್ಣ								
5. ಮಣ್ಣಿನ ನಮೂನೆ	ಹೆಸರು	ಸಂಖ್ಯೆ	ಕ್ರ. ಸಂ.	ನೀರಾವರಿ ಮೂಲ	ಮುಂಗಾರು	ಹಿಂಗಾರು	ಬಾಗಾಯ್ತು	ಒಟ್ಟು		
6. ಪಟ್ಟಿ ಸರ್ಕಾರಿ GOVT										

ವರ್ಷ ಮತ್ತು ಕಾಲ 1	ವ್ಯವಹಾರಿಗಳ ಹೆಸರು ಮತ್ತು ವಾಸ್ತುಗಳ 2	ನಾಗುವಳಿ ಪದ್ಧತಿ 3	ಗೇಣಿಯ ವಿವರ		ಭೂಮಿಯ ಉಪಯೋಗ		ಮಿಷ್ಯು ಕೆರಿ, ಬಾಗಾಯ್ತು 8	ಬೆಳೆಯ ಹೆಸರು 9	ಬೆಳೆಯ ವಿಸ್ತೀರ್ಣ			ನೀರಾವರಿಯ ಮೂಲ 13	ಎಕರೆಗೆ ಉತ್ಪತ್ತಿ 14	ಮತ್ತೆ ಬೆಳೆ ಮತ್ತೆ ಬೆಳೆ 15
			ವಿಸ್ತೀರ್ಣ ಎ ಗುಂ 4	ಗುಣಿ ಗೆ 5	ವರ್ಗ 6	ವಿಸ್ತೀರ್ಣ ಎ ಗುಂ 7			ಅಮಿತ್ರ 10	ಮಿತ್ರ 11	ಒಟ್ಟು 12			
2025-2026 ಮುಂಗಾರು MONSOON	ಬಿಡಿ ಎ BDA ಅಬ್ದುಲ್ ಜಬ್ಬಾರ್ ABDUL JABBAR	ಸ್ಮಂತ್							0.00.00.00	0.00.00.00	0.00.00.00		0.00	
		ಸ್ಮಂತ್							0.00.00.00	0.00.00.00	0.00.00.00		0.00	

ದಿನಾಂಕ: 15/10/2025 ಮೊತ್ತ: ರೂ. 0

RTC DIGITALLY SIGNED ON 7/13/2020

ವಿಸ್ತೀರ್ಣ ಎಕರೆ ಮತ್ತು ಗುಂಟೆಗಳಲ್ಲಿ

*: ಬೆಳೆ ಸಮೀಕ್ಷೆ ಮಾಹಿತಿ ಸ್ವೀಕೃತವಾಗದ ಕಾರಣ, ಬೆಳೆ ಮಾಹಿತಿ ನಮೂನಾದಿಸಿರುವುದಿಲ್ಲ.

ಕರ್ನಾಟಕ ಭೂಕಂದಾಯ ನಿಯಮಾವಳಿ 1966 ರ ನಿಯಮ 40, 42, 58 ಮತ್ತು 70 ಭೂಮಿ ಲ್ಯಾಂಡ್ ಐಡಿ:

SURVEY
ಗ್ರಾಮ ನಿರ್ಮಾಣ
ತಾಲ್ಲೂಕು ಮೊಹರು

BANGALORE
ಸೌಕರ್ಯ
ಬೆಂಗಳೂರು ದಕ್ಷಿಣ

UTTARAKHANDI-1 KEM BATTAHALLI
ರೆಕಾರ್ಡ್ ಆಫ್ ರೈಟರ್ಸ್ ಗೇಜಿ ಮತ್ತು ಪಹಣಿ ಪ್ರತಿಕ್ರಮ (R.T.C) ಫಾರಂ ನಂ. 02

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1. ಸರ್ವೆ ನಂಬರು 99	3. ವೀಕ್ಷಣೆ ಬಟ್ಟು ವಿಸ್ತೀರ್ಣ ಪೂಜ್ ಎರಾಬ್ (ಅ) ಪೂಜ್ ಎರಾಬ್ (ಬ) ಉಳಿದದ್ದು	ಎಕರೆ ಗುಂಟೆ ಆ 0.30.00.00 0.30.00.00	4. ಕಂದಾಯ (ಅ) ಭೂ ಕಂದಾಯ (ಬಿ) ಜೋಡಿ (ಕ) ವಿಷ್ಣುಗಳು (ಡಿ) ನೀರಿನ ದರ	ರೂ. ಪೈ. 1.66 0.00 0.00 0.00	5. ಕಟ್ಟಡ ಬಿಡಿ ಎ BDA ↓ OCCUPANT NAME	ವಿಸ್ತೀರ್ಣ ಎ ಗುಂ 0.30.00.001	ಖಾತೆ ನಂ. AG	10. ಕಟ್ಟಡ ಉಪಯೋಗದ ವಿವರ MR T2/2012-2013 09/10/2012 ಭೂ ಸ್ವಾಧೀನ LAND ACQUIRED	11. ಇತರೆ ಹಕ್ಕುಗಳು ಮತ್ತು ಮಾರಾಟ ಹಕ್ಕುಗಳು: MUTATION METHOD
2. ಹವ್ಯಾ 3 (ARSSA)	ಬಟ್ಟು	1.66							
5. ಮಣ್ಣಿನ ನಮೂನೆ	7. ಮರಗಳ ಸಂಖ್ಯೆ	8. ವೀಕ್ಷಣೆ ಪ್ರಕಾರ ನೀರಾವರಿಯ ವಿಸ್ತೀರ್ಣ							
	ಹೆಸರು	ಸಂಖ್ಯೆ	ಕ್ರ. ಸಂ.	ನೀರಾವರಿ ಮೂಲ	ಮುಂಗಾರು	ಹಿಂಗಾರು	ಬಾಣಾಯ್ಕ	ಬಟ್ಟು	
6. ಪಟ್ಟಾ ಸರ್ಕಾರಿ ಗ್ರಾಂತ್ಯ									

12. ವರ್ಷ ಮತ್ತು ಕಾಲ 1	ವ್ಯವಸ್ಥಾಪಕರ ಹೆಸರು ಮತ್ತು ವಾಸ್ತವ್ಯ (TENANT)	ಸಾಸುವಳಿ ಪದ್ಧತಿ 3	ಗೇಜಿಯ ವಿವರ ವಿಸ್ತೀರ್ಣ ಎ 4 ಗುಂ	ಗುಂಟೆ 5	ವರ್ಗ 6	ವಿಸ್ತೀರ್ಣ ಎ 7 ಗುಂ	ಮುಖ್ಯ, ತರಿ, ಬಾಣಾಯ್ಕ 8	ಬೆಳೆಯ ಹೆಸರು 9	ಬೆಳೆಯ ವಿಸ್ತೀರ್ಣ ಅಮಿಶ್ರ 10, ಮಿಶ್ರ 11, ಬಟ್ಟು 12			ನೀರಾವರಿಯ ಮೂಲ 13	ಎಕರೆಗೆ ಉತ್ಪತ್ತಿ 14	ಮಿಶ್ರ ಬೆಳೆ ಮಿಶ್ರಣದ ಹೆಸರು 15
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2025-2026 ಮುಂಗಾರು monsoon	ಬಿಡಿ ಎ BDA ಅಬ್ದುಲ್ ಜಬ್ಬಾರ್ - ಅಬ್ದುಲ್ ರಹೀಂ ABDUL JABBAR - ABDUL RAHIM	ಸ್ವಂತ ಸ್ವಂತ							0.00.00.00	0.00.00.00	0.00.00.00		0.00	
									0.00.00.00	0.00.00.00	0.00.00.00		0.00	

ದಿನಾಂಕ: 15/10/2025 ಮೊತ್ತ: ರೂ. 0

RTC DIGITALLY SIGNED ON 7/13/2020

ವಿಸ್ತೀರ್ಣ ಎಕರೆ ಮತ್ತು ಗುಂಟೆಗಳಲ್ಲಿ * ಬೆಳೆ ಸಮೀಕ್ಷೆ ಮಾಹಿತಿ ಸ್ವೀಕೃತವಾಗದ ಕಾರಣ, ಬೆಳೆ ಮಾಹಿತಿ ನಮೂನಿಸಿರುವುದಿಲ್ಲ. ಕರ್ನಾಟಕ ಭೂಕಂದಾಯ ನಿಯಮಾವಳಿ 1966 ನಿಯಮ 40, 42, 58 ಮತ್ತು 70 ಭೂಮಿ ಲಾಂಛನದಡಿ.

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RECORD OF RIGHTS, CROPS & TENANCY

Sy.No

ಗ್ರಾಮ ನಮೂನೆ ಸಂಖ್ಯೆ

ತಾಲ್ಲೂಕು ಮೊಹರು

BANGALORE

ಬೆಂಗಳೂರು ದಕ್ಷಿಣ

ಹೋಬಳಿ:

UTARA KANNARA

ರೇವಡ್ ಆಫ್ ರೈಟ್ಸ್

ಗೇಣಿ ಮತ್ತು ಪಹಣಿ ಪತ್ರಿಕೆ

KEMBATTALUR

(R.T.C) ಫಾರಂ ನಂ. 02

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ಗ್ರಾಮ: ಕಂಬತ್ತಹಳ್ಳಿ

EXTENT ಪುಟದ ಕ್ರಮ ಸಂಖ್ಯೆ

1. ಸರ್ವೆ ನಂಬರು 99	3. ವೀತವಾರು ಒಟ್ಟು ವಿಸ್ತೀರ್ಣ ಪೂರ್ವ ಖರಾಬ್ (ಅ) ಪೂರ್ವ ಖರಾಬ್ (ಬ) ಉಳಿದದ್ದು	ಎಕರೆ ಗುಂಟೆ ಅ 0.16.00.00 0.02.00.00 0.14.00.00	4. ಕಂದಾಯ ರೂ. ಪೈ. (ಅ) ಭೂ ಕಂದಾಯ (ಬ) ಜೋಡಿ (ಕ) ಪೆಟ್ಟುಗಳು (ಡ) ನೀರಿನ ದರ	0.78 0.00 0.00 0.00	9. ಕಟ್ಟಡ ಅಥವಾ ಸ್ವಾಧೀನದಾರನ ಹೆಸರು ತಂದೆಯ ಹೆಸರು ಮತ್ತು ವಿಳಾಸ ಬಿಡಿ ಎ BDA OCCUPANT NAME	ವಿಸ್ತೀರ್ಣ ಎ ಗುಂ 0.14.00.00	ಖಾತೆ ನಂ. 1	10. ಕಟ್ಟಡ ಅಥವಾ ಸ್ವಾಧೀನತೆಯ ರೀತಿ MR T2/2012-2013 09/10/2012 ಭೂ ಸ್ವಾಧೀನ	11. ಇತರೆ ಹಕ್ಕುಗಳು ಮತ್ತು ಮೂಲ ಹಕ್ಕುಗಳು: ಮು	MUTATION METHOD	
2. ಹವ್ಯಾ 4 (ADDRESS)	ಬಿಟ್ಟು 0.78										
5. ಮುಖ್ಯತೆ ನಮೂನೆ	7. ಮರಗಳ ಸಂಖ್ಯೆ	8. ವೀತವಾರ ಪ್ರಕಾರ ನೀರಾವರಿಯ ವಿಸ್ತೀರ್ಣ									
	ಹೆಸರು	ಸಂಖ್ಯೆ	ಕ್ರ. ಸಂ.	ನೀರಾವರಿ ಮೂಲ	ಮುಂಗಾರು	ಹಿಂಗಾರು	ಬಾಗಾಯ್ತು	ಒಟ್ಟು			
6. ಪಟ್ಟಿ ಶರಣ ಸರ್ಕಾರಿ ಗ್ರಾಂ											

12. ಸಾವಧಿ ಮತ್ತು ಕಾಲ	ವರ್ಷ ಮತ್ತು ಕಾಲ 1	ಪ್ರವಾಸಿಯಾಗದ ಹೆಸರು ಮತ್ತು ವಾಸ್ತವ್ಯ 2	ಸಾವಧಿ ಪದ್ಧತಿ 3	ಗೇಣಿಯ ವಿವರ ವಿಸ್ತೀರ್ಣ ಎ 4 ಗುಂ	ಗುಟ್ಟು ಗೆ 5	ಭೂಮಿಯ ಉಪಯೋಗ ವರ್ಗ 6	ವಿಸ್ತೀರ್ಣ ಎ 7 ಗುಂ	ಮುಖ್ಯ ಕೆಲಸ, ಬಾಗಾಯ್ತು 8	ಬೆಳೆಯ ಹೆಸರು 9	ಬೆಳೆಯ ವಿಸ್ತೀರ್ಣ			ನೀರಾವರಿಯ ಮೂಲ 13	ಎಕರ ಗಿ ಉತ್ಪತ್ತಿ 14	ಮತ್ತೆ ಬೆಳೆ ಮತ್ತೆ ಬೆಳೆ 15
	2025-2026 ಮುಂಗಾರು	ಬಿಡಿ ಎ - BDA ಮುನಿವಂಕಟಮ್ಮ - ಲೇಬಿ ಗುಂಡಪ್ಪ	ಸ್ವಂತ					-		0.00.00.00	0.00.00.00	0.00.00.00		0.00	
			ಸ್ವಂತ					-		0.00.00.00	0.00.00.00	0.00.00.00		0.00	

ದಿನಾಂಕ: 15/10/2025 ಮೊತ್ತ: ರೂ. 0

RTC DIGITALLY SIGNED ON 7/13/2020

ವಿಸ್ತೀರ್ಣ ಎಕರೆ ಮತ್ತು ಗುಂಟೆಗಳಲ್ಲಿ

* ಬೆಳೆ ಸಮೀಕ್ಷೆ, ಮಾಹಿತಿ ಸ್ವೀಕೃತವಾಗದ ಕಾರಣ, ಬೆಳೆ ಮಾಹಿತಿ ನಮೂದಿಸಿರುವುದಿಲ್ಲ.

ಕರ್ನಾಟಕ ಭೂಕಂದಾಯ ನಿಯಮಾವಳಿ 1966 ರ ನಿಯಮ 40, 42, 58 ಮತ್ತು 70

ಭೂಮಿ ಲಾಂಛನ್ ಐಡಿ:

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RECORD OF RIGHTS, TENANCY AND CROPS

ಗ್ರಾಮ ನಮೂನೆ ೨
ತಾಲ್ಲೂಕು ಮೊಹರು

ತಾಲ್ಲೂಕು: ಬೆಂಗಳೂರು ದಕ್ಷಿಣ ಹೋಬಳಿ: ಉತ್ತರಹಳ್ಳಿ -1

ರೆಕಾರ್ಡ್ ಆಫ್ ರೈಟ್ಸ್, ಗೇಣಿ ಮತ್ತು ಪಹಣಿ ಪತ್ರಿಕೆ (R.T.C) ಫಾರಂ ನಂ. ೧೬

Print Page No: 1/1 Village Account Form No. 2
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ಗ್ರಾಮ: ಕಂಬತ್ತಹಳ್ಳಿ

ಪುಟದ ಕ್ರಮ ಸಂಖ್ಯೆ:

1. ಸರ್ವೆ ನಂಬರು 99*	3. ಖೇತವಾರು ಒಟ್ಟು ವಿಸ್ತೀರ್ಣ ಪೂಟ್ ಖರಾಬ್ (ಅ) ಪೂಟ್ ಖರಾಬ್ (ಬ) ಉಳಿದದ್ದು	ಎಕರೆ ಗುಂಟೆ ಆ		4. ಕಂದಾಯ (ಅ) ಭೂಕಂದಾಯ (ಬ) ಜೋಡಿ (ಕ) ಸೆಸ್ಸುಗಳು (ಡ) ನೀರಿನ ದರ	ರೂ. ಪೈ. 1.17 0.00 0.00 0.00	9. ಕಬ್ಬೆ ಅಥವಾ ಸ್ವಾಧೀನದಾರನ ಹೆಸರು ತಂದೆಯ ಹೆಸರು ಮತ್ತು ವಿಳಾಸ ಬಿ ಡಿ ಎ	ವಿಸ್ತೀರ್ಣ ಎ ಗುಂ 0.21.00.001	ಖಾತೆ ನಂ.	10. ಕಬ್ಬೆ ಅಥವಾ ಸ್ವಾಧೀನತೆಯ ರೀತಿ MR T2/2012-2013 09/10/2012 ಭೂ ಸ್ವಾಧೀನ	11. ಇತರೆ ಹಕ್ಕುಗಳು ಮತ್ತು ಮುಣಗಳು						
		0.21.00.00	0.21.00.00							ಹಕ್ಕುಗಳು:	ಮುಣಗಳು:					
2. ಹಿಸ್ಸಾ 1				ಒಟ್ಟು	1.17											
5. ಮಣ್ಣಿನ ನಮೂನೆ	7. ಮರಗಳ ಸಂಖ್ಯೆ		8. ಖೇತುವಾರ ಪ್ರಕಾರ ನೀರಾವರಿಯ ವಿಸ್ತೀರ್ಣ													
	ಹೆಸರು	ಸಂಖ್ಯೆ	ಕ್ರ. ಸ.	ನೀರಾವರಿ ಮೂಲ	ಮುಂಗಾರು	ಹಿಂಗಾರು	ಬಾಗಾಯ್ತು	ಒಟ್ಟು								
6. ಪಟ್ಟಾ ಸರ್ಕಾರಿ																
12. ಸಾಗುವಳಿ ಮತ್ತು ಗೇಣಿಯ ವಿವರ	For Viewing Only										13. ಬೆಳೆಯ ಉಪಯೋಗ ಮತ್ತು ಬೆಳೆಗಳ ವಿವರ	For Viewing Only				
ವರ್ಷ ಮತ್ತು ಕಾಲ 1	ವ್ಯವಸಾಯಗಾರನ ಹೆಸರು ಮತ್ತು ವಾಸ್ತವ್ಯ 2	ಸಾಗುವಳಿ ಪದ್ಧತಿ 3	ಗೇಣಿಯ ವಿವರ		ಭೂಮಿಯ ಉಪಯೋಗ		ಮುಖ್ಯ ತರಿ, ಬಾಗಾಯ್ತು 8	ಬೆಳೆಯ ಹೆಸರು 9	ಬೆಳೆಯ ವಿಸ್ತೀರ್ಣ			ನೀರಾವರಿಯ ಮೂಲ 13	ಎಕರೆಗೆ ಉತ್ಪತ್ತಿ 14	ಉತ್ಪಾದನೆಯ ಒಟ್ಟು		
			ವಿಸ್ತೀರ್ಣ ಎ ಗುಂ 4	ಗುತ್ತಿಗೆ 5	ವರ್ಗ 6	ವಿಸ್ತೀರ್ಣ ಎ ಗುಂ 7			ಅಮಿಶ್ರ 10	ಮಿಶ್ರ 11	ಒಟ್ಟು 12			ಮಿಶ್ರಣದ ಹೆಸರು 15	ವಿಸ್ತೀರ್ಣ ಎ. ಗುಂ 16	
2025-2026 ಮುಂಗಾರು	ಬಿ ಡಿ ಎ ಆವಲಪ್ಪ ಶಾಮಣ್ಣ ದೊಡ್ಡಕ್ಕಯ್ಯಮ್ಮ ಪಾಪಣ್ಣ	ಸ್ವಂತ ಸ್ವಂತ ಸ್ವಂತ ಸ್ವಂತ ಸ್ವಂತ								0.00.00.00	0.00.00.00	0.00.00.00		0.00		
										0.00.00.00	0.00.00.00	0.00.00.00		0.00		
										0.00.00.00	0.00.00.00	0.00.00.00		0.00		
										0.00.00.00	0.00.00.00	0.00.00.00		0.00		
										0.00.00.00	0.00.00.00	0.00.00.00		0.00		

ದಿನಾಂಕ:15/10/2025 ಮೊತ್ತ:ರೂ. 0

RTC DIGITALLY SIGNED ON 7/13/2020

ವಿಸ್ತೀರ್ಣ ಎಕರೆ ಮತ್ತು ಗುಂಟೆಗಳಲ್ಲಿ

*: ಬೆಳೆ ಸಮೀಕ್ಷೆ ಮಾಹಿತಿ ಸ್ವೀಕೃತವಾಗದ ಕಾರಣ, ಬೆಳೆ ಮಾಹಿತಿ ನಮೂದಿಸಿರುವುದಿಲ್ಲ.

ಕರ್ನಾಟಕ ಭೂಕಂದಾಯ ನಿಯಮಾವಳಿ 1966 ರ ನಿಯಮ 40, 42, 58 ಮತ್ತು 70

ಭೂಮಿ ಲಾಂಛನ ಐಡಿ: 8031 6200 0202

ಗ್ರಾಮ ನಮೂನೆ ೨
ತಾಲ್ಲೂಕು ಮೊಹರು

ತಾಲ್ಲೂಕು : ಬೆಂಗಳೂರು ದಕ್ಷಿಣ ಹೋಬಳಿ : ಉತ್ತರಹಳ್ಳಿ -1

ರೆಕಾರ್ಡ್ ಆಫ್ ರೈಟ್ಸ್, ಗೇಣಿ ಮತ್ತು ಪಹಣಿ ಪತ್ರಿಕೆ (R.T.C) ಫಾರಂ ನಂ. ೧೬

Print Page No: 1/1 Village Account Form No. 2
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ಗ್ರಾಮ : ಕಂಬತ್ತಹಳ್ಳಿ

ಪುಟದ ಕ್ರಮ ಸಂಖ್ಯೆ :

1. ಸರ್ವೆ ನಂಬರು 99*	3. ಖೇತವಾರು ಒಟ್ಟು ವಿಸ್ತೀರ್ಣ ಪೂಟ್ ಖರಾಬ್ (ಅ) ಪೂಟ್ ಖರಾಬ್ (ಬ) ಉಳಿದದ್ದು	ಎಕರೆ ಗುಂಟೆ ಆ		4. ಕಂದಾಯ (ಅ) ಭೂಕಂದಾಯ (ಬ) ಜೋಡಿ (ಕ) ಸೆಸ್ಸುಗಳು (ಡ) ನೀರಿನ ದರ	ರೂ. ಪೈ.	9. ಕಬ್ಬೆ ಅಥವಾ ಸ್ವಾಧೀನದಾರನ ಹೆಸರು ತಂದೆಯ ಹೆಸರು ಮತ್ತು ವಿಳಾಸ ಬಿ ಡಿ ಎ	ವಿಸ್ತೀರ್ಣ ಎ ಗುಂ	ಖಾತೆ ನಂ.	10. ಕಬ್ಬೆ ಅಥವಾ ಸ್ವಾಧೀನತೆಯ ರೀತಿ MR T2/2012-2013 09/10/2012 ಭೂ ಸ್ವಾಧೀನ	11. ಇತರೆ ಹಕ್ಕುಗಳು ಮತ್ತು ಮುಣಗಳು					
		0.11.00.00	0.11.00.00							ಹಕ್ಕುಗಳು:	ಮುಣಗಳು:				
2. ಹಿಸ್ಸಾ 2				ಒಟ್ಟು	0.61										
5. ಮಣ್ಣಿನ ನಮೂನೆ	7. ಮರಗಳ ಸಂಖ್ಯೆ		8. ಖೇತುವಾರ ಪ್ರಕಾರ ನೀರಾವರಿಯ ವಿಸ್ತೀರ್ಣ												
	ಹೆಸರು	ಸಂಖ್ಯೆ	ಕ್ರ. ಸ.	ನೀರಾವರಿ ಮೂಲ	ಮುಂಗಾರು	ಹಂಗಾರು	ಬಾಗಾಯ್ತು	ಒಟ್ಟು							
6. ಪಟ್ಟಾ ಸರ್ಕಾರಿ															
12. ಸಾಗುವಳಿ ಮತ್ತು ಗೇಣಿಯ ವಿವರ	For Viewing Only										13. ಸ್ವೀಮಿಯ ಉಪಯೋಗ ಮತ್ತು ಬೆಳೆಗಳ ವಿವರ	For Viewing Only			
ವರ್ಷ ಮತ್ತು ಕಾಲ 1	ವ್ಯವಸಾಯಗಾರನ ಹೆಸರು ಮತ್ತು ವಾಸ್ತವ್ಯ 2	ಸಾಗುವಳಿ ಪದ್ಧತಿ 3	ಗೇಣಿಯ ವಿವರ		ಭೂಮಿಯ ಉಪಯೋಗ		ಮುಖ್ಯ ತರಿ, ಬಾಗಾಯ್ತು 8	ಬೆಳೆಯ ಹೆಸರು 9	ಬೆಳೆಯ ವಿಸ್ತೀರ್ಣ			ನೀರಾವರಿಯ ಮೂಲ 13	ಎಕರೆಗೆ ಉತ್ಪತ್ತಿ 14	ಉತ್ಪಾದನೆಯ ಒಟ್ಟು	
			ವಿಸ್ತೀರ್ಣ ಎ ಗುಂ 4	ಗುತ್ತಿಗೆ 5	ವರ್ಗ 6	ವಿಸ್ತೀರ್ಣ ಎ ಗುಂ 7			ಅಮಿಶ್ರ 10	ಮಿಶ್ರ 11	ಒಟ್ಟು 12			ಮಿಶ್ರಣದ ಹೆಸರು 15	ವಿಸ್ತೀರ್ಣ ಎ. ಗುಂ 16
2025-2026 ಮುಂಗಾರ	ಬಿ ಡಿ ಎ ಅಬ್ದುಲ್ ಜಬ್ಬಾರ್	ಸ್ವಂತ ಸ್ವಂತ					-		0.00.00.00	0.00.00.00	0.00.00.00		0.00		
							-		0.00.00.00	0.00.00.00	0.00.00.00		0.00		

ದಿನಾಂಕ:15/10/2025 ಮೊತ್ತ:ರೂ. 0

RTC DIGITALLY SIGNED ON 7/13/2020

ವಿಸ್ತೀರ್ಣ ಎಕರೆ ಮತ್ತು ಗುಂಟೆಗಳಲ್ಲಿ

*: ಬೆಳೆ ಸಮೀಕ್ಷೆ ಮಾಹಿತಿ ಸ್ವೀಕೃತವಾಗದ ಕಾರಣ, ಬೆಳೆ ಮಾಹಿತಿ ನಮೂದಿಸಿರುವುದಿಲ್ಲ

ಕರ್ನಾಟಕ ಭೂಕಂದಾಯ ನಿಯಮಾವಳಿ 1966 ರ ನಿಯಮ 40, 42, 58 ಮತ್ತು 70

ಧೂಮಿ ಲ್ಯಾಂಡ್ ಐಡಿ: 8031 6200 0203

ಗ್ರಾಮ ನಮೂನೆ ೨
ತಾಲ್ಲೂಕು ಮೊಹರು

ತಾಲ್ಲೂಕು: ಬೆಂಗಳೂರು ದಕ್ಷಿಣ ಹೋಬಳಿ: ಉತ್ತರಹಳ್ಳಿ -1

ರೆಕಾರ್ಡ್ ಆಫ್ ರೈಟ್ಸ್, ಗೇಣಿ ಮತ್ತು ಪಹಣಿ ಪತ್ರಿಕೆ (R.T.C) ಫಾರಂ ನಂ. ೧೬

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ಗ್ರಾಮ: ಕೆಂಬತ್ತಹಳ್ಳಿ

ಪುಟದ ಕ್ರಮ ಸಂಖ್ಯೆ:

1. ಸರ್ವೆ ನಂಬರು 99*	3. ಖೇತವಾರು ಒಟ್ಟು ವಿಸ್ತೀರ್ಣ ಪೂಟ್ ಖರಾಬ್ (ಅ) ಪೂಟ್ ಖರಾಬ್ (ಬ) ಉಳಿದದ್ದು	ಎಕರೆ ಗುಂಟೆ ಆ		4. ಕಂದಾಯ (ಅ) ಭೂಕಂದಾಯ (ಬ) ಜೋಡಿ (ಕ) ಸೆಸ್ಸುಗಳು (ಡ) ನೀರಿನ ದರ	ರೂ. ಪೈ.	9. ಕಬ್ಬೆ ಅಥವಾ ಸ್ವಾಧೀನದಾರನ ಹೆಸರು ತಂದೆಯ ಹೆಸರು ಮತ್ತು ವಿಳಾಸ ಬಿ ಡಿ ಎ	ವಿಸ್ತೀರ್ಣ ಎ ಗುಂ	ಖಾತೆ ನಂ.	10. ಕಬ್ಬೆ ಅಥವಾ ಸ್ವಾಧೀನತೆಯ ರೀತಿ MR T2/2012-2013 09/10/2012 ಭೂ ಸ್ವಾಧೀನ	11. ಇತರೆ ಹಕ್ಕುಗಳು ಮತ್ತು ಮುಣಗಳು					
		0.30.00.00	0.30.00.00							ಹಕ್ಕುಗಳು:	ಮುಣಗಳು:				
2. ಹಿಸ್ಸಾ 3				ಒಟ್ಟು	1.66										
5. ಮಣ್ಣಿನ ನಮೂನೆ	7. ಮರಗಳ ಸಂಖ್ಯೆ		8. ಖೇತುವಾರ ಪ್ರಕಾರ ನೀರಾವರಿಯ ವಿಸ್ತೀರ್ಣ												
	ಹೆಸರು	ಸಂಖ್ಯೆ	ಕ್ರ. ಸ.	ನೀರಾವರಿ ಮೂಲ	ಮುಂಗಾರು	ಹಿಂಗಾರು	ಬಾಗಾಯ್ತು	ಒಟ್ಟು							
6. ಪಟ್ಟಾ ಸರ್ಕಾರಿ															
12. ಸಾಗುವಳಿ ಮತ್ತು ಗೇಣಿಯ ವಿವರ	For Viewing Only														
ವರ್ಷ ಮತ್ತು ಕಾಲ 1	ವ್ಯವಸಾಯಗಾರನ ಹೆಸರು ಮತ್ತು ವಾಸ್ತವ್ಯ 2	ಸಾಗುವಳಿ ಪದ್ಧತಿ 3	ಗೇಣಿಯ ವಿವರ		ಭೂಮಿಯ ಉಪಯೋಗ		ಮುಖ್ಯ ತರಿ, ಬಾಗಾಯ್ತು 8	ಬೆಳೆಯ ಹೆಸರು 9	ಬೆಳೆಯ ವಿಸ್ತೀರ್ಣ			ನೀರಾವರಿಯ ಮೂಲ 13	ಎಕರೆಗೆ ಉತ್ಪತ್ತಿ 14	ಮತ್ತೆ ಬೆಳೆಗಳ ಒಟ್ಟು	
			ವಿಸ್ತೀರ್ಣ ಎ ಗುಂ	ಗುತ್ತಿಗೆ 5	ವರ್ಗ 6	ವಿಸ್ತೀರ್ಣ ಎ ಗುಂ			ಅಮಿಶ್ರ 10	ಮಿಶ್ರ 11	ಒಟ್ಟು 12			ಮಿಶ್ರಣದ ಹೆಸರು 15	ವಿಸ್ತೀರ್ಣ ಎ. ಗುಂ 16
2025-2026 ಮುಂಗಾರ	ಬಿ ಡಿ ಎ ಅಬ್ದುಲ್ ಜಬ್ಬಾರ್ - ಅಬ್ದುಲ್ ರಹೀಂ	ಸ್ವಂತ ಸ್ವಂತ					-		0.00.00.00	0.00.00.00	0.00.00.00		0.00		
							-		0.00.00.00	0.00.00.00	0.00.00.00		0.00		

ದಿನಾಂಕ: 15/10/2025 ಮೊತ್ತ: ರೂ. 0

RTC DIGITALLY SIGNED ON 7/13/2020

ವಿಸ್ತೀರ್ಣ ಎಕರೆ ಮತ್ತು ಗುಂಟೆಗಳಲ್ಲಿ

*: ಬೆಳೆ ಸಮೀಕ್ಷೆ ಮಾಹಿತಿ ಸ್ವೀಕೃತವಾಗದ ಕಾರಣ, ಬೆಳೆ ಮಾಹಿತಿ ನಮೂದಿಸಿರುವುದಿಲ್ಲ.

ಕರ್ನಾಟಕ ಭೂಕಂದಾಯ ನಿಯಮಾವಳಿ 1966 ರ ನಿಯಮ 40, 42, 58 ಮತ್ತು 70

ಫೂಮಿ ಲ್ಯಾಂಡ್ ಐಡಿ: 8031 6200 0204

ಗ್ರಾಮ ನಮೂನೆ ೨
ತಾಲ್ಲೂಕು ಮೊಹರು

ತಾಲ್ಲೂಕು: ಬೆಂಗಳೂರು ದಕ್ಷಿಣ ಹೋಬಳಿ: ಉತ್ತರಹಳ್ಳಿ -1

ರೆಕಾರ್ಡ್ ಆಫ್ ರೈಟ್ಸ್, ಗೇಣಿ ಮತ್ತು ಪಹಣಿ ಪತ್ರಿಕೆ (R.T.C) ಫಾರಂ ನಂ. ೧೬

Print Page No: 1/1 Village Account Form No. 2
Valid from 22/10/2012 13:22:00 To Till Date

ಗ್ರಾಮ: ಕಂಬತ್ತಹಳ್ಳಿ

ಪುಟದ ಕ್ರಮ ಸಂಖ್ಯೆ:

1. ಸರ್ವೆ ನಂಬರು 99*	3. ಖೇತವಾರು		4. ಕಂದಾಯ (ಅ) ಭೂಕಂದಾಯ (ಬ) ಜೋಡಿ (ಕ) ಸೆಸ್ಸುಗಳು (ಡ) ನೀರಿನ ದರ	ರೂ. ಪೈ.	9. ಕಬ್ಬೆ ಅಥವಾ ಸ್ವಾಧೀನದಾರನ ಹೆಸರು ತಂದೆಯ ಹೆಸರು ಮತ್ತು ವಿಳಾಸ	ವಿಸ್ತೀರ್ಣ ಎ ಗುಂ	ಖಾತೆ ನಂ.	10. ಕಬ್ಬೆ ಅಥವಾ ಸ್ವಾಧೀನತೆಯ ರೀತಿ MR T2/2012-2013 09/10/2012 ಭೂ ಸ್ವಾಧೀನ	11. ಇತರ ಹಕ್ಕುಗಳು ಮತ್ತು ಮುಣಗಳು						
	ಒಟ್ಟು ವಿಸ್ತೀರ್ಣ	ಪೂರ್ಟ್ ಖರಾಬ್ (ಅ)							ಹಕ್ಕುಗಳು:	ಮುಣಗಳು:					
	ಒಟ್ಟು ವಿಸ್ತೀರ್ಣ	0.16.00.00		0.78	ಬಿ ಡಿ ಎ	0.14.00.001									
	ಪೂರ್ಟ್ ಖರಾಬ್ (ಅ)	0.02.00.00		0.00											
	ಪೂರ್ಟ್ ಖರಾಬ್ (ಬ)	0.14.00.00		0.00											
	ಉಳಿದದ್ದು			0.00											
2. ಹಿಸ್ಸಾ	4			ಒಟ್ಟು											
5. ಮಣ್ಣಿನ ನಮೂನೆ	7. ಮರಗಳ ಸಂಖ್ಯೆ		8. ಖೇತವಾರ ಪ್ರಕಾರ ನೀರಾವರಿಯ ವಿಸ್ತೀರ್ಣ												
	ಹೆಸರು	ಸಂಖ್ಯೆ	ಕ್ರ. ಸ.	ನೀರಾವರಿ ಮೂಲ	ಮುಂಗಾರು	ಹಂಗಾರು	ಬಾಗಾಯ್ತು	ಒಟ್ಟು							
6. ಪಟ್ಟಾ ಸರ್ಕಾರಿ															
12. ಸಾಗುವಳಿ ಮತ್ತು ಗೇಣಿಯ ವಿವರ	For Viewing Only														
ವರ್ಷ ಮತ್ತು ಕಾಲ 1	ವ್ಯವಸಾಯಗಾರನ ಹೆಸರು ಮತ್ತು ವಾಸಸ್ಥಳ 2	ಸಾಗುವಳಿ ಪದ್ಧತಿ 3	ಗೇಣಿಯ ವಿವರ		ಭೂಮಿಯ ಉಪಯೋಗ		ಮುಖ್ಯ ತರಿ, ಬಾಗಾಯ್ತು 8	ಬೆಳೆಯ ಹೆಸರು 9	ಬೆಳೆಯ ವಿಸ್ತೀರ್ಣ			ನೀರಾವರಿಯ ಮೂಲ 13	ಎಕರೆಗೆ ಉತ್ಪತ್ತಿ 14	ಉತ್ಪಾದನೆಯ ಒಟ್ಟು	
			ವಿಸ್ತೀರ್ಣ ಎ 4 ಗುಂ	ಗುತ್ತಿಗೆ 5	ವರ್ಗ 6	ವಿಸ್ತೀರ್ಣ ಎ 7 ಗುಂ			ಅಮಿಶ್ರ 10	ಮಿಶ್ರ 11	ಒಟ್ಟು 12			ಮಿಶ್ರಣದ ಹೆಸರು 15	ವಿಸ್ತೀರ್ಣ ಎ. 16 ಗುಂ
2025-2026 ಮುಂಗಾರ	ಬಿ ಡಿ ಎ	ಸ್ವಂತ					-		0.00.00.00	0.00.00.00	0.00.00.00		0.00		
	ಮುನಿವೆಂಕಟಮ್ಮ - ಲೇ ಬಿ.ಗುಂಡಪ್ಪ	ಸ್ವಂತ					-		0.00.00.00	0.00.00.00	0.00.00.00		0.00		

ದಿನಾಂಕ:15/10/2025 ಮೊತ್ತ:ರೂ. 0

RTC DIGITALLY SIGNED ON 7/13/2020

ವಿಸ್ತೀರ್ಣ ಎಕರೆ ಮತ್ತು ಗುಂಟೆಗಳಲ್ಲಿ

*: ಬೆಳೆ ಸಮೀಕ್ಷೆ ಮಾಹಿತಿ ಸ್ವೀಕೃತವಾಗದ ಕಾರಣ, ಬೆಳೆ ಮಾಹಿತಿ ನಮೂದಿಸಿರುವುದಿಲ್ಲ

ಕರ್ನಾಟಕ ಭೂಕಂದಾಯ ನಿಯಮಾವಳಿ 1966 ರ ನಿಯಮ 40, 42, 58 ಮತ್ತು 70

ಧೂಮಿ ಲ್ಯಾಂಡ್ ಐಡಿ: 8031 6200 0205